

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/12829/2025	BAJARANGI TARIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 () //	
2	D-BLAPL/12832/2025	MAKRAM NANDA @ MAKARANDA NANDA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	TUSRA /19 /2021 () //	AOR20220001593C202500027
3	D-BLAPL/12838/2025	SAMARU SETHI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /70 /2025 () //	AOR20220000053C202500041
4	D-BLAPL/12839/2025	RAGHUNATH PRADHAN VS STATE OF ODISHA	KALU CHARAN SWAIN VS	SARANAKUL /79 /2018 () //	AOR20220002157C202500007
5	D-BLAPL/12844/2025	SURESH KOK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
6	D-BLAPL/12848/2025	PRAMOD BAHALIA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /18 /2024 () //	
7	D-BLAPL/12853/2025	SURESH BAGARTI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	KANTAMAL /46 /2025 () //	
8	D-BLAPL/12854/2025	MITHUN KALANDI VS STATE OF ODISHA	ANITA DASH VS	JHIRPANI P.S. /91 /2021 () //	AOR20220000223C202500007
9	D-BLAPL/12855/2025	GUNJA AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /70 /2025 () //	
10	D-BLAPL/12856/2025	GOPABANDHU DAS @ GOPI @ GOPINATH VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	ANGUL TOWN /78 /2025 () //	AOR20220000753C202500003
11	D-BLAPL/12858/2025	SUNIL NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BAGDIA /70 /2025 () //	AOR20220001648C202500049

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/12859/2025	SIDHARTHA SATAPATHY VS STATE OF ODISHA	BIJAYANANDA DASH VS	/ / 0 () //	
13	D-BLAPL/12861/2025	LITU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ / 0 () //	
14	D-BLAPL/12863/2025	SUNIL KUMAR PARIDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MALGODOWN /177 /2023 () //	
15	D-BLAPL/12869/2025	ANUJ KUMAR SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHARAMGARH /33 /2025 () //	
16	D-BLAPL/12871/2025	SUKAI SUHANI @ SUKAI SAHANI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	PURUNABAZAR /63 /2025 () //	
17	D-BLAPL/12872/2025	SANTOSH KUMAR ACHARYA VS STATE OF ODISHA	DIPTIRANJAN JENA VS	DHANUPALI /41 /2025 () //	
18	D-BLAPL/12875/2025	AMIT KUMAR GUPTA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ / 0 () //	
19	D-BLAPL/12892/2025	DEEPAK NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /143 /2025 () //	AOR20220001648C202500050
20	D-BLAPL/12893/2025	JAGANNATH KHILA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MATHILI /77 /2025 () //	
21	D-BLAPL/12896/2025 BLAPL/4567/2025	JANANI MUNDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SASON /117 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000037/2024	
22	D-BLAPL/12897/2025	KAMALA KANTA HEMBRAM @ JAMBIRA VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /145 /2025 () //	
23	D-BLAPL/12899/2025	NAGENDRANATH MURMU	MAHES DAS	/ / 0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/12900/2025	SURYAKANTA PATTANAYAK	DIBYA PRAKASH MISHRA	DHANUPALI /446 /2024	AOR20220002454C202500052
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/12902/2025	RAHUL SETHI	BRAHMANANDA TRIPATHY	CAPITAL P.S. /101 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/12907/2025	SK. ASIF	PABITRA KUMAR NAYAK	CHANDIPOSH PS /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/12908/2025	ABHAY PARSURAM MAHARANA	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/12910/2025	SRIRANJAN PATTNAIK	MANAS KUMAR CHAND	SAMBALPUR TOWN /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/12919/2025	MANMOHAN SHA	SOUBHAGYA KUMAR DASH	RAMACHANDRAPUR /93 /2025	AOR20220001631C202500115
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/12921/2025	GANGA @ JANGA MURMU	SOUBHAGYA KUMAR DASH	GHASIPURA /352 /2024	AOR20220001631C202500114
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/12923/2025	GAGAN BIHARI MAJHI	DEVASHIS PANDA	RAMACHANDRAPUR /93 /2025	AOR20220001247C202500057
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/12924/2025	BATI @ NARENDRA DAS	SATYAJIT MOHAPATRA	SORO /352 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/12925/2025	BATI @ NARENDRA DAS	SATYAJIT MOHAPATRA	SORO /328 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/12929/2025	DEEPAK KUMAR BEHERA @ DEEPAK BEHERA	DEEPAK KU SAHOO	TOMANDO /215 /2023	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/12934/2025	STATE OF ODISHA BALARAJ PAPAL VS	DEEPAK KU SAHOO VS	// CHITRAKONDA /110 /2023 ()	
36	D-BLAPL/12936/2025	STATE OF ODISHA SK ASRUDDIN @ SK ASIRUDDIN @ ASHU @ MD ASHUTOSH VS	SMRITHA SARATHI DAS VS	// TURUMUNGA /214 /2024 ()	AOD20240000362C202500009
37	D-BLAPL/12941/2025	STATE OF ODISHA RANJAN MAHAKUD VS	JUGALA KISHORE PANDA VS	// RAIRAKHOL /92 /2025 ()	
38	D-BLAPL/12946/2025	STATE OF ODISHA BUDHADEB MAHAKUR VS	MANAS KUMAR CHAND VS	// BARGARH RURAL /201 /2024 ()	
39	D-BLAPL/12948/2025	STATE OF ODISHA MADHAB CH SAHOO @ MADHAB CHARAN SAHOO VS	AMIYA RANJAN SWAIN VS	// RAMACHANDRAPUR /93 /2025 ()	
40	D-BLAPL/12951/2025	STATE OF ODISHA SAGARIKA DIGAL VS	AMITAV TRIPATHY VS	// KANTAMAL /85 /2025 ()	
41	D-BLAPL/12954/2025	STATE OF ODISHA BAIBAV CHOUDHURY VS	KIRTAN DANG VS	// G.R.P.S. (BALANGIR) /8 /2025 ()	
42	D-BLAPL/12956/2025	STATE OF ODISHA MADHU MALLIK VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /148 /2024 ()	
43	D-BLAPL/12962/2025	STATE OF ODISHA ISMAIL RAHAID VS	VIVEKANANDA JENA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /3 /2025 ()	
44	D-BLAPL/12963/2025	STATE OF ODISHA RAJENDRA SETHI VS	HEMANTA KUMAR NAYAK VS	// BHADRAK RURAL /288 /2024 ()	AOR20230000464C202500002
45	D-BLAPL/12964/2025	STATE OF ODISHA KANHA DAS VS	MANORANJAN DAS VS	// KHANDAGIRI P.S. /53 /2025 ()	AOR20220000053C202500042
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/12969/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHUBAN /432 /2024 () //	
47	D-BLAPL/12974/2025	HEMANTA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /255 /2023 () //	
48	D-BLAPL/12976/2025	RAJU MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
49	D-BLAPL/12977/2025	TAPAN KUMAR JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES, ANDRIIDC/1000R/31C/202500012 () //	
50	D-BLAPL/12979/2025	SANJAY HO @ BAIPAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SOSO /139 /2023 () //	
51	D-BLAPL/12981/2025	KANISKA @ KANISTA KALO VS STATE OF ODISHA	ABHAS MOHANTY VS	BHATILI /48 /2018 () //	
52	D-BLAPL/12982/2025	UDYA PRADHAN @ UDAYA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH RURAL /201 /2024 () //	
53	D-BLAPL/12983/2025	DEBABRATA SINHA VS C.B.I.	ATUL KUMAR MOHANTY VS	BALIAPAL /82 /2013 () //	
54	D-BLAPL/12984/2025	SARBESWAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	HANDAPA /116 /2025 () //	
55	D-BLAPL/12985/2025	B.RAKESH KUMAR @ RINKU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
56	D-BLAPL/12987/2025	ARINDAM RAY VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /296 /2024 () //	
57	D-BLAPL/12989/2025	BASISTHA PRADHAN	ANIRUDHA DAS	BARGARH /170 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/12990/2025	DEEPAK DORA	ANIRUDHA DAS	BARGARH /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/12992/2025	SALIM MOHAMMAD @ SALEEM	PRASANTA KUMAR NANDA	KORAPUT SADAR /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/12997/2025	DEBA @ DEBENDRA JENA	SATYA NARAYAN MISHRA 4	TIHIDI /312 /2024	AOR20220001615C202500073
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/12999/2025	SANJIT KHATUA	ANIRUDHA DAS	BARGARH /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/13004/2025	RAMA GURLA	SIDHARTHA DAS	BARGARH /447 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/13014/2025	SUDAM BAG @ SUDAM BAGH	ANIRUDHA DAS	BARGARH /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/13015/2025	SOUMYA RANJAN DEHURI @ DEHURY	BIJAYA KUMAR DASH	BALUGAON P.S. /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/13018/2025	SWAGATIKA PRADHAN	BALGOPAL MISHRA	DHANUPALI /23 /2025	AOR20220001945C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/13022/2025	SARAT CHANDRA SAHOO @ SARAT CH. SAHOO	SOUMYA RANJAN DAS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/13024/2025	SURESH MINZ	RUDRA NARAYAN PARIJA	RAJGANGPUR /493 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/13026/2025	SHASIKANTA MALIK @ SASHIKANTA MALIK	SATYA NARAYAN MISHRA 4	BASUDEVPUR /17 /2025	AOR20220001615C202500077
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/13027/2025	STATE OF ODISHA PRDHAN MINZ VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /129 /2025 ()	
70	D-BLAPL/13028/2025	STATE OF ODISHA BABJI @ NAGA @ AJIT KUMAR BEHERA VS	SOUBHAGYA KUMAR DASH VS	// MOTANGA /65 /2025 ()	AOR20220001631C202500117
71	D-BLAPL/13029/2025	STATE OF ODISHA GOINDA MINZ VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /493 /2023 ()	
72	D-BLAPL/13030/2025	STATE OF ODISHA DUSHA PRADHAN @ DUSHMANTA PRADHAN VS	SOUMYA RANJAN DAS VS	// KUNDHEIGOLA /227 /2023 ()	
73	D-BLAPL/13031/2025	STATE OF ODISHA SIBAPRASAD MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// UDALA /326 /2023 ()	
74	D-BLAPL/13032/2025	STATE OF ODISHA BISHNU LAKRA VS	AMULYA RATNA PANDA VS	// JODA /210 /2022 ()	
75	D-BLAPL/13033/2025	STATE OF ODISHA ADITYA NARAYAN PADHI VS	SIDHARTHA MISHRA VS	// INFOVALLY UPD BHUBANESWAR /4 /2025 ()	
76	D-BLAPL/13035/2025	STATE OF ODISHA SIBARAM BEHERA VS	SATYABRATA DASH VS	// KHARABEL NAGAR P.S. /131 /2025 ()	
77	D-BLAPL/13036/2025	STATE OF ODISHA MD. MUJAHID HUSSAIN VS	PRATIK NAYAK VS	// DHAMNAGAR /127 /2024 ()	
78	D-BLAPL/13037/2025	STATE OF ODISHA SWAGATIKA PRADHAN VS	BALGOPAL MISHRA VS	// DHANUPALI /21 /2025 ()	AOR20220001945C202500019
79	D-BLAPL/13038/2025	STATE OF ODISHA BAYA @ MANAS KUMAR SETHY @ MANAS SETHY VS	DEEPAK RANJAN PARIDA VS	// AGARAPADA /30 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/13041/2025	HIRON @ HIRANYA PUJARI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /99 /2024 () //	
81	D-BLAPL/13043/2025	SUMANTA SARKAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /32 /2022 () //	
82	D-BLAPL/13044/2025	SUKRA MADKAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /57 /2025 () //	
83	D-BLAPL/13053/2025	SUDHIR PAIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BAMUNIGAM /113 /2022 () //	
84	D-BLAPL/13056/2025	ANANDA NANDA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	MUDANPUR RAMPUR /115 /2024 () //	
85	D-BLAPL/13060/2025	SAMEER ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAMACHANDRAPUR /93 /2025 () //	
86	D-BLAPL/13067/2025	TAPAS MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /98 /2022 () //	
87	D-BLAPL/13069/2025	OM PRAKASH BEHERA @ BUTU VS STATE OF ODISHA	RAMDAS ACHARY VS	KHANDAGIRI P.S. /203 /2025 () //	
88	D-BLAPL/13070/2025	BABLU @ ABDUL GAFFAR REHEMAN @ GAFFAR REHMAN VS STATE OF ODISHA	RAMAKRISHNAN KESHARI KHUNTIA VS	KHANTAPADA /342 /2024 () //	
89	D-BLAPL/13071/2025	BIJAY PATASANI @ BIJU VS STATE OF ODISHA	RAMDAS ACHARY VS	KHANDAGIRI P.S. /203 /2025 () //	
90	D-BLAPL/13073/2025	MENJARI MUNDA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /60 /2025 () //	
91	D-BLAPL/13076/2025	SALAI @ SALAY TUDU	DALIRANI BEHURAY	KHUNTA /296 /2023	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/13079/2025	JUDHISTHIR BANCHHOR	AMITAV TRIPATHY	GHANTAPADA /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/13082/2025	SANTOSH DALAI@ SANTOSH KUMAR DALAI	JYOTIRMAYA SAHOO	R.UDAYAGIRI /138 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/13084/2025	TUKUNA SABAR	JYOTIRMAYA SAHOO	KHALLIKOTE /323 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/13085/2025	BISIKESAN PRADHAN	SANJIB KUMAR BHANJADEO	BANAPUR P.S. /461 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/13091/2025	SHANKAR DALAI	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/13094/2025	B.ABHI REDDY @ B.ABHIMANYU REDDY	BISWAJIT NAYAK	HINJILI /836 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/13095/2025	MIRJA HANSDAH	SWARUP KUMAR PATNAIK	GORUMOHISANI /28 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/13103/2025	RAJAKISHOR SUNDARAY @ RAJAKISHORE SUNDARAY	RAMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/13108/2025	SATYA ANJAN DEY	BIKRAM CHANDRA GHADEI	BALASORE VIGILANCE /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/13110/2025	HEBAL RAITA @ RAITO	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/13112/2025	MANOJ KUMAR BAG	DIBYAJYOTI SAHOO	JHARSUGUDA SADAR /122 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CMAPL/17430/2025	STATE OF ODISHA M.C. OF PANCHAYAT HIGH SCHOOL, JAGALPAT, BANGALORE	KAMAL KUMAR SWAIN	// // ()	
104	D-CMAPL/17607/2025	STATE OF ODISHA KIRTAN BEHERA	ADV. VS	// // ()	
105	D-CMP/17295/2025 CMP/658/2025	MEMBER,BOARD OF REVENUE, CUTTACK KRUSHNA CHANDRA SABAT	AKSHAYAY KUMAR DORA VS	// // DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam)	
106	D-CMP/17307/2025 CMP/657/2025	K. CHITIBABU SAROJ KUMARI SHUKLA	SOUMYA MISHRA VS	// // ADDL. CIVIL JUDGE (SD),PURI(Puri)	
107	D-CMP/17323/2025	BIMALA JHARKHADIA BIBEKINI MISHRA	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202500010
108	D-CMP/17373/2025	NAGENDRANATH SARANGI HARISH CHANDRA DAS	PRAFULLA KUMAR LENKA VS	// // ()	
109	D-CMP/17397/2025	GOURI MADHI @ MAJHI GOUR DEEPAK KUMAR LENKA	ALOK KUMAR MOHAPATRA VS	// // ()	
110	D-CMP/17415/2025	MAMATA MISHRA MIR RAKIB ALI	BRAHMANANDA TRIPATHY VS	// // ()	
111	D-CMP/17419/2025	DILLIP KUMAR DAS RATNAKAR PRADHAN	BRAHMANANDA TRIPATHY VS	// // ()	
112	D-CMP/17447/2025	MANJULATA PRADHAN MALATI SAHOO	MAHESWAR MOHANTY VS	// // ()	
113	D-CMP/17450/2025	REKHA SAHOO UTTAM KUMAR NAYAK	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202500040
		VS UMAKANTA NAYAK		// //	

# ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CMP/17480/2025	SUKANTA KUMAR SAHOO @ BEHERA VS ARUN KUMAR BEHERA	ARUN KUMAR MISHRA 2 VS	// 0 //	
115	D-CMP/17506/2025	BUBU JENA VS BISIKESHAN BEHERA	LINGARAJ SARANGI VS	// 0 //	
116	D-CMP/17577/2025	FOOD CROP. OF INDIA VS M/S. NATIONAL COLLATERAL MANAGEMENT SERVICES LTD., GURGAON	DEBASIS NAYAK VS	// 0 //	
117	D-CMP/17585/2025	G.SARADA VS G.KAMARAJU	ASHOK DAS VS	// 0 //	
118	D-CMP/17613/2025	BAMADEV PUROHIT VS DURYODHAN @ DURJAN CHHATRIA	HEMANTA KUMAR MUND VS	// 0 //	
119	D-CMP/17632/2025	GOBINDA PRADHAN VS LAND ACQUISITION COLLECTOR, ANGUL	JAGAJIBAN PRADHAN VS	// 0 //	
120	D-CMP/17635/2025	GOBINDA PRADHAN VS LAND ACQUISITION COLLECTOR, ANGUL	JAGAJIBAN PRADHAN VS	// 0 //	
121	D-CMP/17684/2025	RAMAKANTA BHOLA VS RENU BHOLA	JYOTI PATNAIK VS	// 0 //	
122	D-CMP/17686/2025	RABINARAYAN NAYAK VS SARASWATI NAYAK	AMIT PRASAD BOSE VS	// 0 //	
123	D-CMP/17694/2025	DALAGANJAN SAHU VS UMAKANTA SINGH	ABHILASH MISHRA VS	// 0 //	
124	D-CMP/17696/2025	SONU BHOE @ BHOI VS KAILASH MEHER	ABHILASH MISHRA VS	// 0 //	
125	D-CONTC/17309/2025	KRUSHNA CHARAN PANIGRAHY	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SHALINI PANDIT, I.A.S.		//	
126	D-CONTC/17314/2025	NARAHARI BAL	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S.		//	
127	D-CONTC/17317/2025	CHANDRAMANI NAYAK	ADV	//	AOD20230000737C202500036
		VS	VS	0	
		PRASANT DASH, ADDL CHIEF ENGINEER INCHARGE,BHANJANAGAR		//	
128	D-CONTC/17319/2025	NRUSINGHA CHARAN BISWAL	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S.		//	
129	D-CONTC/17329/2025	SOMANATH BISOI	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S.		//	
130	D-CONTC/17332/2025	KAMAL NETRA HOTA	ADV.	//	
		VS	VS	0	
		MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, BBSR		//	
131	D-CONTC/17351/2025	M/S. CAPITAL INDANE, SAMANTARAPUR, BBSR	ADV.	//	
		VS	VS	0	
		NARO TUNDUP, CHIEF GENERAL MANAGER (LPG), BBSR		//	
132	D-CONTC/17354/2025	TAPAN KUMAR MANDAL		//	
		VS	VS	0	
		JAYANTA JAYASINGH, TAHASILDAR, SALIPUR		//	
133	D-CONTC/17361/2025	DEVAYANI NAIK	ADV.	//	
		VS	VS	0	
		HEMAKANTA SAY, I.A.S.		//	
134	D-CONTC/17372/2025	BINODINI NAIK	ADV.	//	
		VS	VS	0	
		HEMAKANTA SAY, I.A.S.		//	
135	D-CONTC/17375/2025	NIBEDITA NAIK	ADV.	//	
		VS	VS	0	
		HEMAKANTA SAY, I.A.S.		//	
136	D-CONTC/17381/2025	ANURADHA NAIK	ADV.	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/17384/2025	HEMAKANTA SAY, I.A.S. PRIYABRATA NAIK VS	ADV. VS	// // 0	
138	D-CONTC/17388/2025	HEMAKANTA SAY, I.A.S. CHINUSMITA NAIK VS	ADV. VS	// // 0	
139	D-CONTC/17391/2025	HEMAKANTA SAY, I.A.S. KARAMCHAND NAIK VS	ADV. VS	// // 0	
140	D-CONTC/17395/2025	HEMAKANTA SAY, I.A.S. KUANRA NAIK VS	ADV. VS	// // 0	
141	D-CONTC/17399/2025	HEMAKANTA SAY, I.A.S. DINABANDHU NAIK VS	ADV. VS	// // 0	
142	D-CONTC/17404/2025	HEMAKANTA SAY, I.A.S. PARASURAM NAIK VS	ADV. VS	// // 0	
143	D-CONTC/17407/2025	HEMAKANTA SAY, I.A.S. SUPHAL CHANDRA NAIK VS	ADV. VS	// // 0	
144	D-CONTC/17411/2025	HEMAKANTA SAY, I.A.S. DR. AKULANANDA MALLICK VS	SANTOSH KUMAR SWAIN VS	// // 0	
145	D-CONTC/17414/2025	SUSANT KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR G.MADHUSUDAN RAO VS	ADV. VS	// // 0	
146	D-CONTC/17417/2025	ASWATHY. S., I.A.S. GIRIJA SHANKAR BEHERA VS	ADV. VS	// // 0	
147	D-CONTC/17424/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR SUDARSAN SAHU VS AJAY KUMAR PATRA, DISTRICT EDUCATION OFFICER,GANJAM	ADV VS VS	// // 0 0	AOD20240000311C202500036

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/17426/2025	DAMODAR SAHOO VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	ADV. VS	// ()	
149	D-CONTC/17434/2025	BIJAYLAXMI MOHAPATRA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BBSR	ADV. VS	// ()	
150	D-CONTC/17448/2025	BIJAY DANDASENA VS PRADIP KUMAR NAG, D.E.O., BOLANGIR	PRASANNA KUMAR NAYAK VS	// ()	
151	D-CONTC/17453/2025	MANJULA PRADHAN VS GIRISH S.N., I.A.S.	BANSHIDHAR SATAPATHY VS	// ()	
152	D-CONTC/17456/2025	ANNAPURNA PATRI VS ASWATHY S., I.A.S.	ADV. VS	// ()	
153	D-CONTC/17469/2025	PRIYABRATA BEHERA VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// ()	
154	D-CONTC/17479/2025	KASHIBISWANATH RANASINGH VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// ()	
155	D-CONTC/17503/2025	RAMAKANTA DASH VS SANGRAM KESHARI CHOUDHURY, MANAGING DIRECTOR, OCEANLINE STEVEDORES PVT/LTD.	ADV VS	// ()	AOD20240000618C202500052
156	D-CONTC/17524/2025	SHYAMAGHAN PANI VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// ()	
157	D-CONTC/17527/2025	RABINDRA KUMAR PAIKRAY VS G. RAJESH DIRECTOR OF MINING AND GEOLOGY, ODISHA	ADV VS	// ()	AOR20220001535C202500090
158	D-CONTC/17528/2025	ANJANA KUMARI SINGH VS ASWATHY.S, SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOR20220001535C202500089
159	D-CONTC/17531/2025	MANOJ KUMAR MOHANTY	ADV	//	AOR20220001535C202500088

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CONTC/17533/2025	GIRISH.S.N., PRINCIPAL SECRETARY PANCHYATI RAJ AND DRINKING WATER DEPTT. PRATAP RUDRA PANDA	ADV.	//	
		VS	VS	()	
161	D-CONTC/17538/2025	SANJEEB KUMAR MISHRA, I.A.S. SANJIB KUMAR DASH	ADV.	//	
		VS	VS	()	
162	D-CONTC/17540/2025	SANJEEB KUMAR MISHRA, I.A.S. JAGANNATH BEHERA	ADV.	//	
		VS	VS	()	
163	D-CONTC/17544/2025	SANJEEB KUMAR MISHRA,I.A.S. BIDYUTANANDA BASTIA	PRAKASH KUMAR ROUT	//	
		VS	VS	()	
164	D-CONTC/17548/2025	ARAVIND AGRAWAL,I.A.S. SRIHARI MOHANTA	ADV.	//	
		VS	VS	()	
165	D-CONTC/17549/2025	AKHAYA KUMAR NAIK, ADDL. CHIEF ENGINEER,BARIPADA RABINDRANATH SWAIN	ADV.	//	
		VS	VS	()	
166	D-CONTC/17598/2025	SATYABRATA SAHU, ADDL.CHIEF SECRETARY,KHORDHA KANHU CHARAN JENA	ADV	//	AOD20230000737C202500037
		VS	VS	()	
167	D-CONTC/17697/2025	BANASHREE MALICK,SECRETARY,UNITED PURI NIMAPARA CENTRAL CO OP BANK LTD.,PURI KHETRABASI NAYAK	ADV.	//	
		VS	VS	()	
168	D-CONTC/17698/2025	DR. TUSHAR JYOTI RANJAN , TAHASILDAR,BARNGA, CUTTACK MINATI PRADHAN	ADV.	//	
		VS	VS	()	
169	D-CONTC/17699/2025	SHALINI PANDIT, I.A.S. JALANDHAR NAYAK	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	()	
170	D-CRLA/12840/2025	SIDDHARTH SHANKAR SWAIN, I.A.S AJIT KUMAR PARIDA @ LUCKY	MANOJ PANIGRAHI	BADACHANA /50 /2014	AOR20220001665C202500032
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLA/12841/2025 CRLA/505/2025	STATE OF ODISHA RINABALA@RINALATA KHANDUAL VS STATE OF ODISHA	RAKESH BEHERA VS	// JATNI P.S. /102 /2025 SPECIAL JUDGE,BHUBANESWAR(Khordha ) TR/0000120/2025	
172	D-CRLA/12866/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	DASARATHI DASH VS	BOLAGARH P.S. /120 /2013 () //	
173	D-CRLA/12917/2025	MANTU SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /6 /2018 () //	
174	D-CRLA/12922/2025	KKISHANTA SENSETH @ NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /54 /2023 () //	
175	D-CRLA/12928/2025	PARESH KUMAR BARIK @ PARESH BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /81 /2013 () //	AOD20240000362C202500010
176	D-CRLA/12938/2025	RAJESH RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /22 /2024 () //	
177	D-CRLA/12975/2025	NABAKISHORE NAYAK VS STATE OF ODISHA(VIG.)	KAUSTUVA MOHANTY VS	BHUBANESWAR VIGILANCE /8 /2012 () //	
178	D-CRLA/13072/2025	DATYA NAIK @ FAKIRA NAIK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BADAGADA /81 /2023 () //	
179	D-CRLA/13114/2025	KUNA @ RABINDRA PRADHAN VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /244 /2016 () //	
180	D-CRLMA/12965/2025	RANJIT KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	MOTANGA /72 /2022 () //	
181	D-CRLMA/12972/2025	BELALSEN @ BALALSEN KANHAR @ BELARSEN KANHAR VS STATE OF ODISHA	ANSHUMAN PRADHAN VS	KODALA /224 /2016 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMA/13107/2025	PRASANT KUMAR DASH VS STATE OF ODISHA	SIDHARTHA DAS VS	KHURDA P.S. /788 /2023 () //	
183	D-CRLMC/12843/2025	MIRASHREE SAHU VS SUMANTA KUMAR SAHOO	KALPATARU MISHRA VS	//0 () //	
184	D-CRLMC/12845/2025	SAROJ BHOI VS STATE OF ODISHA	DEBASIS SAHOO VS	MANAMUNDA /154 /2022 () //	
185	D-CRLMC/12850/2025	PADMA CHARAN SAHOO VS STATE OF ODISHA	RABINDRA NATH BARIK VS	BANIGOCHA /21 /2017 () //	AOR20220004220C202500018
186	D-CRLMC/12862/2025	URMILA SETHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /235 /2018 () //	
187	D-CRLMC/12904/2025	SRI SRI RADHA MADAN MOHAN GOSALA AND SRI PRABHAKAR SAHUSRAMA, GANJAM VS STATE OF ODISHA	PRABHAKAR SAHUSRAMA, GANJAM VS	R.UDAYAGIRI /125 /2024 () //	
188	D-CRLMC/12906/2025 CRLMC/1604/2025	BRAJA KISHOR RANA@BRAJA RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /3 /2025 J.M.F.C.,RANPUR(Nayagarh ) GR/0000005/2025	AOR20220001245C202500026
189	D-CRLMC/12915/2025	PABITRA KUMAR SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CAPITAL P.S. /235 /2015 () //	
190	D-CRLMC/12926/2025	BIKRAM ROUL @ BIKU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /78 /2019 () //	
191	D-CRLMC/12931/2025	SASHI BHUSAN BARIK VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BALASORE VIGILANCE /52 /2018 () //	
192	D-CRLMC/12950/2025	CHANDAN NIKHANDIA VS STATE OF ODISHA	PRABIN DAS VS	CHATRAPUR /556 /2023 () //	
193	D-CRLMC/12959/2025	SUSANTA BEHERA	SANJAY KUMAR PRADHAN	KOTINANDA /194 /2024	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/12960/2025	NARAYAN GOUDA	BISWARANJAN MAHARATHA	GANGAPUR (ASKA) /98 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/12968/2025	GOBINDA DANDSENA @ GOBINDA DANSENA	SIDHARTHA DAS	SAMBALPUR VIGILANCE /61 /2006	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
196	D-CRLMC/12986/2025	SABITA PRADHAN51	SANTOSH KUMAR DWIVEDY	BIDANASI /230 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/13019/2025	PABITRA KUMAR BANERJEE	MONOMOY BASU	CUTTACK VIGILANCE /10 /2017	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
198	D-CRLMC/13034/2025	PRADEEP KUMAR BEURA	KAMALAKANTA MOHANTY	BIRIDI PS /197 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/13050/2025	BIJAY KEDIA	KARUNAKAR GAYA	SAMBALPUR SADAR /134 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/13065/2025	SASMITA NANDI	MANOJ KUMAR MOHANTY (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/13081/2025	DADHIBAMAN SAHOO	BIJAYANANDA DASH	BARGARH /349 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/13090/2025	BANSHIDHARA SAHU	BIJAYA KUMAR RAGADA	MAHILA PS SAMBALPUR /100 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/13093/2025	NIRMALYA GURU	MANOJ VERMA	SARANAKUL /101 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/13104/2025	RAM SOY @ RAMA SOY @ BURGEI	SWARUP KUMAR PATNAIK	SARAT /11 /2019	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMP/12830/2025 CRLMP/525/2025	STATE OF ODISHA NIHAR KANTA SAHU VS INDIRA SAHU	MADHUSMITA KANUNGO VS	// // JUDGE FAMILY COURT,GANJAM(Ganjam) Crp/0000122/2020	AOD20240000479C202500001
206	D-CRLMP/12846/2025	MAGASIRA BACHHA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	//0 0 //	
207	D-CRLMP/12847/2025	SINURANI SWAIN VS STATE OF ODISHA	NISHIKANT MISHRA VS	//0 0 //	
208	D-CRLMP/12849/2025	ASHOK KUMAR PIROI VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 0 //	
209	D-CRLMP/12852/2025	BICHITRANANDA SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 0 //	
210	D-CRLMP/12868/2025	PREMA NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	//0 0 //	
211	D-CRLMP/12886/2025	RABINARAYAN ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 0 //	
212	D-CRLMP/12891/2025	JHUNILATA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //	
213	D-CRLMP/12895/2025	KAGAJI PALEI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //	
214	D-CRLMP/12903/2025	RAJESH KUMAR PATTNAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //	
215	D-CRLMP/12905/2025	DIPTILATA MAJHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMP/12909/2025	MADHUSMITA PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 () //	
217	D-CRLMP/12911/2025	TANMAYA KRISHMA LAL NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 () //	
218	D-CRLMP/12912/2025	RAMA KRUSHNA PANDA VS JYOTIRMAYEE MISHRA	ANURAG PATI VS	/0 () //	
219	D-CRLMP/12947/2025	TAPAS RANJAN MOHARANA VS STATE OF ODISHA	SITARAM SATAPATHY VS	/0 () //	
220	D-CRLMP/12966/2025	RAM PRASAD SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD2025000009C202500017
221	D-CRLMP/13003/2025	KAPIL SHARMA @ KAPIL KUMAR SHARMA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	CYBER CRIME AND ECONOMIC OFFENCES, ACR 202500052SC202500001 () //	
222	D-CRLMP/13011/2025	GITARANI RAY VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	/0 () //	
223	D-CRLMP/13012/2025	ANANTA KUMAR DAS VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	/0 () //	
224	D-CRLMP/13023/2025	NIRUPAMA NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	/0 () //	
225	D-CRLMP/13046/2025	SUMITRA PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	/0 () //	
226	D-CRLMP/13055/2025	BICHITRA KUMAR ROUT VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/0 () //	
227	D-CRLMP/13061/2025	BASANT KUMAR ROUT	ALOK KUMAR MOHAPATRA	/0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMP/13077/2025	BALARAM MOHAPATRA	BIBHUTI RANJAN MOHANTY	/ /0	
		VS	VS	()	
		IIC, TAMANDO POLICE STATION, BBSR		//	
229	D-CRLMP/13086/2025	LALIT MOHAN MANGARAJ		/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMP/13097/2025	MADANMOHAN NAYAK	RAMAKANTA NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLREV/12881/2025	MEENAKUMARI SAHOO @ MEENATI SAHOO	BINAYAK MOHAPATRA	/ /0	
		VS	VS	()	
		KUNAKUMARI SAHOO		//	
232	D-CRLREV/13021/2025	NURSINGHA CHANDRA MAHAPATRA	GOPINATH MISHRA	GOP /135 /2020	
		VS	VS	()	
		TANUSHREE MAHAPATRA		//	
233	D-CRLREV/13040/2025	KALPATARU SAHOO	SANTOSH KUMAR MOHANTY	BARI RAMACHANDRAPUR /113 /2020	AOR20220000053C202500043
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLREV/13068/2025	MANORANJAN DHAL	SAILAZA NANDAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLREV/13083/2025	ABHIRAM NAYAK	SUSANTA KUMAR NAYAK	/ /0	
		VS	VS	()	
		THE COLLECTOR CUTTACK		//	
236	D-CRLREV/13096/2025	ANIL RANA	BHARAT BHUSAN ROURAY	UDITNAGAR /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLREV/13099/2025	LALIT KUMAR MISHRA	BIREN SANKAR TRIPATHY	DASPALLA /39 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLREV/13101/2025	KHIROD LENKA	SWARUP KUMAR PATNAIK	/ /0	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-EXP/17513/2025	KABITA LENKA SATYASAI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// // 0 //	
240	D-FAO/17493/2025	MANAGER, NEW INDIA ASSURANCE CO. LTD.,T.P.HUPRASANTA VS RAMSESH CHANDRA BEHERA @ RAMESH BEHERA	PRASANTA KUMAR MAHALI VS	// 0 //	
241	D-FAO/17539/2025	RUPA KUMARI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //	
242	D-FAO/17599/2025	SANJAY KUMAR PADHI VS GENERAL MANAGER, SOUTH EAST CENTRAL RAILWAY	RAMANATH ACHARYA VS	// 0 //	
243	D-FAO/17624/2025	D.M.,M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS MAYADHAR NAYAK	ADAM ALI KHAN VS	// 0 //	
244	D-FAO/17660/2025	MANAGER LEGAL(CLAIM), M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS KISHORE SAHOO	MONALISA THORURDA VS	// 0 //	
245	D-LAA/17431/2025	PRAKASH KUMAR NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500067
246	D-MACA/17336/2025	BHANUMATI DEHURY VS AKSHAYA INDUSTRIES, JALPAIGUDI	SATYABHUSAN DAS VS	// 0 //	
247	D-MACA/17541/2025	ANIMA TOPPO VS MANOJ KUMAR PATEL	BIRANCHI NARAYAN RATH VS	// 0 //	
248	D-MACA/17618/2025	NEW INIDA ASSURANCE CO. LTD. VS BINAPANI NAIK	ADAM ALI KHAN VS	// 0 //	
249	D-MACA/17628/2025	MANAGER(LEGAL), SRIRAM GENERAL INSURANCE CO. LTD.,CUTTACK VS S.PRATIMA REDDY	ADAM ALI KHAN VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-MACA/17640/2025	M/S. CHOLAMANDALAM GENERL INSURANCE CO. LTD.,BBSR VS KABITA BARIK	ISOMNATH ROY VS ISOMNATH ROY	// 0 //	
251	D-MACA/17649/2025	D.M., NATIONAL INSURANCE CO. LTD.,SUNDARGARH VS KAMINILATA PRAHARAJ	ISOMNATH ROY VS ISOMNATH ROY	// 0 //	
252	D-MACA/17654/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,BBSR VS DHRUBA CHARAN PANDA	RIMJHIMBALA PATI VS RIMJHIMBALA PATI	// 0 //	
253	D-MACA/17688/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR VS SUNAMANI MURMU	ANUBHAW DASH VS ANUBHAW DASH	// 0 //	
254	D-MATA/17481/2025	KRUSHNA CHANDRA BARIK VS JYOSNARANI @ JYOTSNAMAYEE BARIK @	TRILOCHAN NANDA VS TRILOCHAN NANDA	// 0 //	
255	D-MATA/17593/2025	TAPAN KUMAR BARAL VS SNEHALATA BARAL	ASHOK DAS VS ASHOK DAS	// 0 //	
256	D-RPFAM/17465/2025	SUBHAM KUMAR SAHU VS SANTOSH KUMAR SAHU	RAJIB LOCHAN PATTNAIK VS RAJIB LOCHAN PATTNAIK	// 0 //	
257	D-RPFAM/17474/2025	SHIVANI TIWARI VS SUMIT TIWARI	PABITRA KUMAR NAYAK VS PABITRA KUMAR NAYAK	// 0 //	
258	D-RPFAM/17590/2025	SURESH GOSWAMI VS SASMITA GOSWAMI	ASHOK DAS VS ASHOK DAS	// 0 //	
259	D-TRP(C)/17402/2025	HARAPRIYA NAYAK VS SUKANTA KUMAR NAYAK	PRAVAT KUMAR NAYAK VS PRAVAT KUMAR NAYAK	// 0 //	
260	D-TRP(C)/17546/2025	RATAN KUMAR AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS AMIT PRASAD BOSE	// 0 //	
261	D-TRP(C)/17550/2025	RADHABAI AGRAWAL	AMIT PRASAD BOSE	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-TRP(C)/17557/2025	OM PRAKASH SWADIA @ AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-TRP(C)/17560/2025	MANOJ LATH	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-TRP(C)/17597/2025	DEEPAK AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-TRP(C)/17603/2025	SANJAY SWADIA @ SANJAY BHAI SWADIA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-TRP(C)/17610/2025	PREM CHAND AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-TRPCRL/12857/2025	PRANATI PARIDA	AKSHAYA KUMAR JENA	BALIKUDA /143 /2015	
		VS	VS	()	
		SUBASH CHANDRA MANTRI		//	
268	D-WA/17382/2025	RASHMI RANJAN ROUT	SIDHARTHA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WA/17423/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	//	LOD20240000194C202500216
		VS	VS	()	
		MALATI PRUSTI		//	
270	D-WA/17427/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	//	LOD20240000200C202500221
		VS	VS	()	
		NIRANJAN MISHRA		//	
271	D-WA/17429/2025	STATE OF ODISHA	SUMAN PATTNAIK,A.G.A	//	LOD20240000172C202500210
		VS	VS	()	
		DR. KABIR CHARAN SWAIN		//	
272	D-WA/17488/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000200C202500222
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WA/17489/2025	MALAYA KUMAR CHHOTRAY STATE OF ODISHA VS SIBARAM MANDAL	DEBASHIS TRIPATHY,A.G.A VS	// // 0 //	LOD20240000172C202500211
274	D-WA/17496/2025	AJIT KUMAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
275	D-WA/17534/2025	NIRANJAN NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500083
276	D-WA/17535/2025	MEMBER BOARD OF REVENUE,ODISHA VS SANDIP KUMAR MALLA	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //	LOD20240000194C202500217
277	D-WA/17554/2025	M/S BLUELINE RESORTS PVT. LTD.,KHURDA VS M/S HOTEL SEA POINT PVT. LTD.,PURI	AVIJIT PAL VS	// 0 //	
278	D-WA/17575/2025	KABITA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
279	D-WA/17667/2025	NARENDRA MAJHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
280	D-WA/17672/2025	SUKANTI JENA VS BIKALA BARIK	LALATENDU SAMANTARAY VS	// 0 //	
281	D-WA/17690/2025	KIRAN PARIJATAK ENCLAVE APARTMENT, OWNER VS CUTTACK DEVELOPMENT AUTHORITY,CUTTACK	AMIT KUMAR BOSE VS	// 0 //	
282	D-WA/17695/2025	THE KIRAN PARIJATAK ENCLAVE APARTMENT OWNER VS CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	AMIT KUMAR BOSE VS	// 0 //	
283	D-WP(C)/17293/2025 WP(C)/11711/2025	RAJENDRA KANHAR VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/17294/2025	KALANDI CHARAN MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	AOR20220001583C202500027
285	D-WP(C)/17296/2025	ANSHUMAN MOHAPATRA VS EXECUTIVE DIRECTOR, PSG (Agri AND MSE)	HAREKRUSHNA DASH VS FINANCIAL INCLUSION	// () //	AOD20240000001C202500115
286	D-WP(C)/17297/2025	M/S LAXSAN ASSOCIATES VS REGIONAL PROVIDENT FUND COMMISSIONER II (PD)	DEBENDRA MOHANTA VS BHUBANESWAR	// () //	
287	D-WP(C)/17298/2025	SIDHESWAR PRADHAN VS ELECTION OFFICER CUM BDO, BOUDH BLOCK, BOUDH	PRASHANTA KUMAR NAYAK VS	// () //	
288	D-WP(C)/17299/2025	ANINDYA ANIMESH DASH VS STATE OF ODISHA	PRAVAS NAIK VS	// () //	AOR20250000323C202500005
289	D-WP(C)/17300/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500066
290	D-WP(C)/17301/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //	AOR20230000010C202500017
291	D-WP(C)/17302/2025 WP(C)/11756/2025	JAJNASEN SAHOO VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// () //	
292	D-WP(C)/17303/2025	NAROTTAM DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// () //	AOD20220001936C202500013
293	D-WP(C)/17304/2025	RAJKISHORE NAYAK VS STATE OF ODISHA	SAMARENDRA BEURA VS	// () //	AOR20220001771C202500015
294	D-WP(C)/17305/2025	KAMAKHYA PRASAD MAHANAND VS SECY CUM CHIEF EXECURIVE OFFICER, SAMBALPUR	BHARAT BHUSAN ROUTRAY VS	// () //	
295	D-WP(C)/17306/2025	GOVIND PRASAD CHHAPADIA	SOUMYA MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/11684/2025	VS STATE OF ODISHA	VS	0 //	
296	D-WP(C)/17308/2025	SEBASISH NAYAK VS THE TAHASILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
297	D-WP(C)/17310/2025	BENUDHAR KAR VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
298	D-WP(C)/17311/2025 WP(C)/11811/2025	ARJUN KUMAR PATI VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //	
299	D-WP(C)/17312/2025	ANJAN KUMAR PARIDA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
300	D-WP(C)/17313/2025 WP(C)/11814/2025	BASANT KUMAR NAYAK VS THE TAHASILDAR, CHANDBALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
301	D-WP(C)/17315/2025	TARUNA RANJAN NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //	
302	D-WP(C)/17316/2025 WP(C)/11816/2025	PABITRA KUMAR BISWAL VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //	
303	D-WP(C)/17318/2025 WP(C)/11792/2025	PRABHAT KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
304	D-WP(C)/17320/2025 WP(C)/11795/2025	RABINDRA BISWAL VS THE TAHASILDAR, CHANDBALI	SRIKAR KUMAR RATH VS	// 0 //	
305	D-WP(C)/17321/2025	AJAYA KUMAR KAR VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //	
306	D-WP(C)/17322/2025 WP(C)/11796/2025	SUBASH CHANDRA SAHU VS	SITANSU MOHAN SINGH VS	// 0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/17324/2025 WP(C)/11799/2025	STATE OF ODISHA PRADEEP KUMAR PATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0	
308	D-WP(C)/17325/2025 WP(C)/11675/2025	RABINDRA NATH GIRI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0	
309	D-WP(C)/17326/2025	AYODHYA NATH SUBUDHI VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// // 0	
310	D-WP(C)/17327/2025 WP(C)/11678/2025	SUSANTA KUMAR PATRA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// // 0	
311	D-WP(C)/17328/2025 WP(C)/11801/2025	MURSID KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0	
312	D-WP(C)/17330/2025 WP(C)/11688/2025	PRADEEP KUMAR JENA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// // 0	
313	D-WP(C)/17331/2025	SENSA CORE MEDICAL INSTRUMENTATION PRIVATE LIMITED VS ODISHA SATAE MEDICAL CORPORATION LTD	SRIKAR KUMAR RATH VS	// // 0	
314	D-WP(C)/17333/2025 WP(C)/11694/2025	HARI CHARAN BEHERA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// // 0	
315	D-WP(C)/17334/2025	SAILABALA RAUT VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// // 0	
316	D-WP(C)/17335/2025	BHARAT CHANDRA PATRA VS THE TAHASILDAR, CHADBALI, BHADRAK	SRIKAR KUMAR RATH VS	// // 0	
317	D-WP(C)/17337/2025	SURESH KUMAR DAS VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// // 0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/17338/2025	TAPAS TARAI VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //	
319	D-WP(C)/17339/2025	RAMESH BARIK VS THE TAHASILDAR CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
320	D-WP(C)/17340/2025	PUSPALATA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
321	D-WP(C)/17341/2025	LAXMAN MAJHI VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //	
322	D-WP(C)/17342/2025	JITENDRA BISWAL VS THE TAHASILDAR, CHANDBALI	SRIKAR KUMAR RATH VS	// 0 //	
323	D-WP(C)/17343/2025	GOLAP ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
324	D-WP(C)/17344/2025	PRAFULLA KUMAR SUTAR VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //	
325	D-WP(C)/17345/2025	PRADEEP MAJHI VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //	
326	D-WP(C)/17346/2025	SEBASISH JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
327	D-WP(C)/17347/2025	SANATAN NAYAK VS THE TAHASILDAR CHANDBALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
328	D-WP(C)/17348/2025	AMRIT JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
329	D-WP(C)/17349/2025	HARIHAR ROUT	SRIKAR KUMAR RATH	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/17350/2025	THE TAHASILDAR, CHANDABALI BHAGIRATHI BARIK	SRIKAR KUMAR RATH	//	
		VS	VS	()	
331	D-WP(C)/17352/2025	THE TAHASILDAR, CHANDABALI SUBRAT KUMAR BEHERA	ARUN KUMAR PATRA	//	
		VS	VS	()	
332	D-WP(C)/17353/2025	STATE OF ODISHA BIJAY MAJHI	SRIKAR KUMAR RATH	//	
		VS	VS	()	
333	D-WP(C)/17355/2025	THE TAHASILDAR, CHANDABALI PRASANTA KUMAR SAHOO	DILLIP KUMAR MOHANTY	//	
		VS	VS	()	
334	D-WP(C)/17356/2025 WP(C)/11813/2025	UNION OF INDIA MANORANJAN DAS	SRIKAR KUMAR RATH	//	
		VS	VS	()	
335	D-WP(C)/17357/2025 WP(C)/11769/2025	THE TAHASILDAR, CHANDABALI ACHYUTANANDA DASH	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
336	D-WP(C)/17358/2025	STATE OF ODISHA ANTUNI KISHAN	DR. JITENDRA KUMAR LENKA	//	AOD20240000806C202500016
		VS	VS	()	
337	D-WP(C)/17359/2025 WP(C)/11815/2025	STATE OF ODISHA NABAKISHOR ROUT	SRIKAR KUMAR RATH	//	
		VS	VS	()	
338	D-WP(C)/17360/2025	THE TAHASILDAR, CHANDBALI SANKUNTALA CHANDA	KAMALAKANTA NAYAK	//	
		VS	VS	()	
339	D-WP(C)/17362/2025	STATE OF ODISHA PRABHUTI SUTAR	SRIKAR KUMAR RATH	//	
		VS	VS	()	
340	D-WP(C)/17363/2025	THE TAHASILDAR CHANDABALI, BHADRAK BAIMUNTHANATH SATPATHY	KAMALAKANTA NAYAK	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/17364/2025	CHAIRMAN CUM MANAGING DIRECTOR OSRTC RANGADHAR NAYAK VS THE TAHASILDAR CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// // 0	
342	D-WP(C)/17365/2025	M/S PATTNAIK STEEL INTERNATIONAL LIMITED VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //	
343	D-WP(C)/17366/2025 WP(C)/11751/2025	BISWARAJ HARICHANDAN VS REGISTER, BIJU PATTNAIK UNIVERSITY OF TECHNOLOGY, SUNDARGARH	GYANA RANJAN SETHI VS	// 0 //	
344	D-WP(C)/17367/2025	NIRANJAN SINGH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	
345	D-WP(C)/17368/2025	EXECUTIVE ENGINEER, BHADRAK SOUTH ELECTRICAL DIVISION, MANUKHAN, BALASORE VS M/S NAYAK FOODS AND AGROTECH, BHADRAK	DEBIDUTTA MOHAPATRA VS	// 0 //	
346	D-WP(C)/17369/2025	BIKASH PRADHAN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	
347	D-WP(C)/17370/2025	TILOTTAMA NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
348	D-WP(C)/17371/2025	DHANILAL TRINATH VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
349	D-WP(C)/17374/2025	NABA KISHORE BHOI VS BHUDANA JAGNYA SAMITI , ODISHA	PRANGYANANDA PATTANAIAK VS	// 0 //	
350	D-WP(C)/17376/2025	PRASANA KUMAR MOHANTY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
351	D-WP(C)/17377/2025	MITALI MADHUMITA MALLICK VS TAPOMAYA PATTANAYAK	SIDDHARTHA SAMAL VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :29/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-WP(C)/17378/2025	GOPAL CHANDRA PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
353	D-WP(C)/17379/2025	THE J.E. (ELECTRICAL) NO-1,TPNODL, BHADRAK VS MANORANJAN PANDA	LALIT KUMAR MAHARANA VS	// 0 //	
354	D-WP(C)/17380/2025	MANAMOHAN MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
355	D-WP(C)/17383/2025	GOBINDA CHANDRA PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
356	D-WP(C)/17385/2025	KIRTAN MAHALIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
357	D-WP(C)/17386/2025	PITABAS KAMAR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
358	D-WP(C)/17387/2025	DR.SHADAB ALI BAIG VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
359	D-WP(C)/17389/2025	BIBINDRA KHILARI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
360	D-WP(C)/17390/2025	INDRAMANI NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
361	D-WP(C)/17392/2025	KISHORE KUMAR CHOUDHURY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
362	D-WP(C)/17393/2025	RAMAKANTA BALA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
363	D-WP(C)/17394/2025	BHIMSEN MAHARANA	TUSHAR KANTA NAYAK	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/17396/2025	NIRANJAN PARIDA	LAXMIKANTA MOHANTY	//	
	WP(C)/11740/2025	VS	VS	0	
		STATE OF ORISSA		//	
365	D-WP(C)/17398/2025	SADANANDA NAYAK		//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/17400/2025	PRABIR KUMAR MOHANTY	SOUBHAGYA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/17401/2025	SUDAM CHARAN SAHOO	ANNADA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/17403/2025	DHIRENDRA BISWAL	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/17405/2025	SOUMYAJIT CHAMPATI	BISWAJIT NAYAK	//	
	WP(C)/11759/2025	VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/17406/2025	MUKTIRANI SAMANTA	AKSHAYA KUMAR JENA	//	
	WP(C)/11804/2025	VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/17408/2025	CHANDRA GUPTA SAHU	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/17409/2025	TARANISEN ROUT	BRAJA MOHAN SARANGI	//	
	WP(C)/11771/2025	VS	VS	0	
		BRANCH MANAGER, CHOLAMANDALAM INV FIN CO LTD., JAJPUR		//	
373	D-WP(C)/17410/2025	JYOTSNAMAYEE RATH	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/17412/2025	SRIKHETRA TRUCK OWNERS ASSOCIATION, PURI	MANAS RANJAN PRADHAN	//	
	WP(C)/11805/2025	VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/17413/2025 WP(C)/11773/2025	COLLECTOR AND D.M, PURI SKD ASSOCIATES, CUTTACK VS TATA MOTOR FINANCE LTD., BBSR	BRAJA MOHAN SARANGI VS	// // 0 //	
376	D-WP(C)/17416/2025	NARAYAN PRAHARAJ VS STATE OF ODISHA	GOPAL SINHA VS	// // 0 //	
377	D-WP(C)/17418/2025	BRUNDABAN SINGH VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// // 0 //	
378	D-WP(C)/17420/2025	CHINMAYA KUMAR SWAIN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0 //	AOR20230000802C202500040
379	D-WP(C)/17421/2025	NARAYANA CHAKRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// // 0 //	
380	D-WP(C)/17422/2025	SK. SAFIULLAH VS STATE OF ORISSA	ASHOK KUMAR BEHERA VS	// // 0 //	
381	D-WP(C)/17425/2025	RABINDRA KUMAR SAHOO VS NAMITA PATTANAIAK	MAHADEV SAHU VS	// // 0 //	AOR20220002238C202500009
382	D-WP(C)/17428/2025	ANJALI KUMARI MAHAPATRA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// // 0 //	
383	D-WP(C)/17432/2025 WP(C)/11789/2025	MANAS BEHERA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// // 0 //	
384	D-WP(C)/17433/2025 WP(C)/11776/2025	NIRANJAN PANIGRAHI VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// // 0 //	
385	D-WP(C)/17435/2025	MAA KAMALA SHG, KHUARD, BALASORE VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// // 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/17436/2025	UEPNDR PARIDA VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// () //	AOR20230000857C202500002
387	D-WP(C)/17437/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202500039
388	D-WP(C)/17438/2025	BISWANATH MISHRA VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// () //	AOR20230000857C202500001
389	D-WP(C)/17439/2025	PREMALATA BHANJADEO VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202500037
390	D-WP(C)/17440/2025	BIKASH KUMAR PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500039
391	D-WP(C)/17441/2025	NIROD KUMAR PANDA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// () //	
392	D-WP(C)/17442/2025	AMRITA PRADHAN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202500037
393	D-WP(C)/17443/2025	SUNITA DEVI VS STATE OF ODISHA	Krishna Chandra Sahu VS	// () //	AOD20250000180C202500038
394	D-WP(C)/17444/2025	BHASKAR PUTY, MAYURBHANJ VS COMMISSIONER OF SALES TAX, ODISHA, CUTTACK	ASHOK KUMAR MOHANTY VS	// () //	
395	D-WP(C)/17445/2025	SWARNALATA RATH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
396	D-WP(C)/17446/2025	ANTARYAMI BALIARSINGH VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// () //	
397	D-WP(C)/17449/2025	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD, AND	K. P. S. SAHOO AND K. P. S. SAHOO AND	// //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CASHINO TUDU		//	
398	D-WP(C)/17451/2025	DIPA MEHER	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/17452/2025	SIBALAXMI PANDA	PRABHAT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/17454/2025	SIMA GOEL	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/17455/2025	RASMITA SARANGI	BIDYADHAR MANSING	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/17457/2025	SRI JAGANNATH JEW THAKUR, BHADRAK	JAJATI KISHORE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/17458/2025	SURESH KUMAR DALAI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/17459/2025	BISHNU CHARAN SUTAR	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/17460/2025	AKHIL MOHAN BEHERA	SASWATI MOHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
406	D-WP(C)/17461/2025	SUSANTA KUMAR NAYAK	SAMIR KUMAR MISHRA	//	
	WP(C)/11803/2025	VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/17462/2025	TIKILI SUNDARAY	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/17463/2025	SAHADEB JENA	SONITA BISWAL	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/17464/2025	STATE OF ODISHA GEETA GARADIA VS	RAMDAS ACHARY VS	// // 0	
410	D-WP(C)/17466/2025	STATE OF ODISHA GANDHAMARDHAN SPONGE INDUSTRIES PVT. LTD. VS	<del>KUNAL KUMAR SWAIN</del> KUNAL KUMAR SWAIN VS	// // 0	
411	D-WP(C)/17467/2025	UNION OF INDIA BHRAMARBAR BISWAL VS	KUNAL KUMAR SWAIN VS	// // 0	
412	D-WP(C)/17468/2025	STATE OF ODISHA SAROJ KUMAR SAHOO VS	SUBASH CH PANI VS	// // 0	
413	D-WP(C)/17470/2025	STATE OF ODISHA AKRUR NAYAK VS	SUBASH CH PANI VS	// // 0	
414	D-WP(C)/17471/2025	STATE OF ODISHA SUDESHNA PATRA VS	ANIMA KUMARI DEI VS	// // 0	
415	D-WP(C)/17472/2025	STATE OF ODISHA SEKH ARIFF VS	DEEPALI MAHAPATRA VS	// // 0	
416	D-WP(C)/17473/2025	STATE OF ODISHA BHABAGRAHI MUKHI VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
417	D-WP(C)/17475/2025	STATE OF ODISHA DR.PRAVASH CHANDRA MOHANTY VS	ASMIYA RANJAN MAJHI VS	// // 0	
418	D-WP(C)/17476/2025	STATE OF ODISHA GANDHAMARDHAN SPONGE INDURSTRIES PVT. LTD. VS	<del>KUNAL KUMAR SWAIN</del> KUNAL KUMAR SWAIN VS	// // 0	
419	D-WP(C)/17477/2025	UNION OF INDIA MAMATA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/17478/2025	M/S. JAGANNATH CONSTRUCTION, BBSR VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	// 0 //	
421	D-WP(C)/17482/2025	GANDHAMARDHAN SPONGE INDUSTRIES PVT. LTD. VS UNION OF INDIA	<del>KOMAL MISHRA</del> VS	// 0 //	
422	D-WP(C)/17483/2025	PRADYUMNA KUMAR SWAIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
423	D-WP(C)/17484/2025	GANDHAMARDHAN SPONGE INDUSTRIES PVT. LTD. VS UNION OF INDIA	<del>KOMAL MISHRA</del> VS	// 0 //	
424	D-WP(C)/17485/2025	GANDHAMARDHAN SPONGE INDUSTRIES PVT. LTD. VS UNION OF INDIA	<del>KOMAL MISHRA</del> VS	// 0 //	
425	D-WP(C)/17486/2025	GORA @ GURA MUNDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
426	D-WP(C)/17487/2025 WP(C)/11747/2025	M/S.SAI MULTISPECIALITY HOSPITAL, NISCHINTKODHEPATI VS STATE OF ODISHA	<del>DEEPA KAPATRA</del> VS	// 0 //	
427	D-WP(C)/17490/2025	SIBAJI PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
428	D-WP(C)/17491/2025	RAJANI LATA BEERO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
429	D-WP(C)/17492/2025	RAJKUMAR JENA VS FAKIR MOHAN UNIVERSITY, BALASORE	AMITABH MISHRA VS	// 0 //	
430	D-WP(C)/17494/2025	M/S. NEW LAXMI STEEL AND POWER PVT. LTD, BBSR VS THE DIRECTOR GENERAL OF ANALYTICS, AND RISK MANAGEMENT, NEW DELHI	<del>SRANAYA SAHOO</del> VS	// 0 //	
431	D-WP(C)/17495/2025	SUNITA BEHERA	AMITABH MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-WP(C)/17497/2025	FAKIR MOHAN UNIVERSITY, BALASORE BASANTA KUMAR PRADHAN	JUDHISTHIR SAHOO	//	AOD20220003315C202500029
		VS	VS	()	
433	D-WP(C)/17498/2025	STATE OF ODISHA SANJEEV KUMAR MEHER	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500040
		VS	VS	()	
434	D-WP(C)/17499/2025	STATE OF ODISHA PRADIPTA KUMAR DAS	NIRMAL RANJAN ROUSTRAY	//	AOD20240000714C202500013
		VS	VS	()	
435	D-WP(C)/17500/2025	STATE OF ODISHA RADHAMADHABA MISHRA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500042
		VS	VS	()	
436	D-WP(C)/17501/2025	STATE OF ODISHA KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION (MARTIN KELTRON)	PRATYUSH SAHU	//	
		VS	VS	()	
437	D-WP(C)/17502/2025	UNION OF INDIA NIRANJAN MAHAPATRA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500041
		VS	VS	()	
438	D-WP(C)/17504/2025	STATE OF ODISHA EXECUTIVE ENGINEER (ELECTRICAL) ELECTRICAL DIVISION, INRA, APDA	PRATYUSH SAHU	//	
		VS	VS	()	
439	D-WP(C)/17505/2025	STATE OF ODISHA RAKESH RANJAN KAR	MADHUSUDAN JENA	//	
		VS	VS	()	
440	D-WP(C)/17507/2025	STATE OF ODISHA PRATYUSH SAHU	KOUSIK ANANDA GURU	//	
		VS	VS	()	
441	D-WP(C)/17508/2025	STATE OF ODISHA PRITAM PRADHAN	KOUSIK ANANDA GURU	//	
		VS	VS	()	
442	D-WP(C)/17509/2025	STATE OF ODISHA ABHISHEK SAHU	KOUSIK ANANDA GURU	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/17510/2025	STATE OF ODISHA PRIYANKA SAHOO VS	KOUSIK ANANDA GURU VS	// // ()	
444	D-WP(C)/17511/2025 WP(C)/11798/2025	STATE OF ODISHA SWATI NAYAK VS	PRATIK DASH VS	// // ()	
445	D-WP(C)/17512/2025	STATE OF ODISHA ASHIS KUMAR PRADHAN VS	KOUSIK ANANDA GURU VS	// // ()	
446	D-WP(C)/17514/2025	STATE OF ODISHA RAJESH KUMAR BEHERA VS	AMITAV TRIPATHY VS	// // ()	
447	D-WP(C)/17515/2025	STATE OF ODISHA MANORANJAN PATRA VS	ULLASH CHANDRA MOHANTY VS	// // ()	
448	D-WP(C)/17516/2025	STATE OF ODISHA JITENDRA KUMAR SAHOO VS		// // ()	
449	D-WP(C)/17517/2025	THE STATE OF ODISHA JAYANTI NAYAK VS	BISWABIHARI MOHANTY VS	// // ()	
450	D-WP(C)/17518/2025	STATE OF ODISHA SABITREE PRADHAN VS	MANAS PATI VS	// // ()	AOR20220001535C202500087
451	D-WP(C)/17519/2025	STATE OF ODISHA URMILA NAIK VS	SUBHAM AGRAWAL VS	// // ()	
452	D-WP(C)/17520/2025	STATE OF ODISHA M/S. SMICO ALLOYS, JAMSHEDPUR, JHARKHAND VS	BIBHUTI BHUSAN PANDA VS	// // ()	
453	D-WP(C)/17521/2025	STATE TAX OFFICER, SAMBALPUR DR. SUMAN KUMARI JOSHI VS	BISWABIHARI MOHANTY VS	// // ()	
		ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/17522/2025	SOURAV SEKHAR BEHERA VS STATE OF ODISHA	VS	// 0 //	LOD20220000356C202500002
455	D-WP(C)/17523/2025	M/S. SATYA SAI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //	
456	D-WP(C)/17525/2025	MADHU DHANGADAMAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500080
457	D-WP(C)/17526/2025	SATYA RANJAN MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
458	D-WP(C)/17529/2025	KISHORE CHANDRA SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500066
459	D-WP(C)/17530/2025	SURESH CHANDRA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
460	D-WP(C)/17532/2025	RAGHUNATH PANDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
461	D-WP(C)/17536/2025	M/S DURGA STONE CRUSHER, BAZARPADA, ANGULJASHOBANTA DASH VS STATE OF ODISHA	VS	// 0 //	
462	D-WP(C)/17537/2025	UMAKANTA BHUYAN VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
463	D-WP(C)/17542/2025	PADMALOCHAN HEMBRAM VS FAKIR MOHAN UNIVERSITY, VYASAVIHAR, BALESWAR	AMITABH MISHRA VS	// 0 //	
464	D-WP(C)/17543/2025	SURYAKANTA ROURAY VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// 0 //	
465	D-WP(C)/17545/2025	SANKAR JENA	RANJIT MOHANTY	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/17547/2025	M/S. JYOTI RESTAURANT, JAGANNATHPUR CHHAKKASIKHANANDA GURU	KOUSIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/17551/2025	SANJAY KUMAR ROUT	SOMA PATNAIK	//	
	WP(C)/11817/2025	VS	VS	0	
		ODISHA ELECTRICITY REGULATORY COMMISSION, KHURDA		//	
468	D-WP(C)/17552/2025	SURENDRA NAG	DINESH KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/17553/2025	KAPILA BEHERA	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/17555/2025	S.BINAYALAXMI MALIK	KRUSHNA CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
471	D-WP(C)/17556/2025	KATARAPADA GRAMPANCHAYAT, CUTTACK	SUDHIR KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/17558/2025	FAKIR MOHAN MISHRA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/17559/2025	BABULI SRICHANDAN	ANIRUDHA DAS	//	
		VS	VS	0	
		COLLECTOR AND D.M. KHURDA		//	
474	D-WP(C)/17561/2025	JAYANARAYAN PRADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/17562/2025	M/S. SUSANTA KUMAR SAHOO, ROURKELA	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA		//	
476	D-WP(C)/17563/2025	K.VIJAYA LAKSHMI	SAROJA KANTA SAMAL	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/17564/2025	STATE OF ODISHA RATAN MODI VS	BHABANI PRASAD MOHANTY VS	// // ()	
478	D-WP(C)/17565/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA CHILIKURI SWATI VS	MANAS RANJAN NAYAK VS	// // ()	
479	D-WP(C)/17566/2025	THE A.O., C.M. REGIONAL BUSINESS OFFICER, BARGARH CHANDRASEKHAR SAHOO VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500113
480	D-WP(C)/17567/2025	STATE OF ODISHA ANUPAMA NATH VS	PANCHANAN PANIGRAHI VS	// // ()	AOD20250000009C202500018
481	D-WP(C)/17568/2025	STATE OF ODISHA ASHOK KUMAR KHANDA VS	SUKANTA KUMAR MISHRA VS	// // ()	
482	D-WP(C)/17569/2025	STATE OF ODISHA KRUSHNA CHANDRA MALLICK VS	NIRANJAN PANDA VS	// // ()	
483	D-WP(C)/17570/2025	STATE OF ODISHA D. LOKESWAR RAO VS	TARINEE PRASAD TRIPATHY VS	// // ()	AOD20250000195C202500008
484	D-WP(C)/17571/2025	STATE OF ODISHA RANJITA MOHANTY VS	SIVA SANKAR CHAINI VS	// // ()	
485	D-WP(C)/17572/2025	STATE OF ODISHA CHANDRA PRAKASH RATH VS	BUDHIRAM DAS VS	// // ()	
486	D-WP(C)/17573/2025	STATE OF ODISHA SURENDRA KUMAR BIHARI VS	SAROJA KANTA SAMAL VS	// // ()	
487	D-WP(C)/17574/2025	STATE OF ODISHA SWARNAPRAVA JENA VS	UMAKANT SAHOO VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/17576/2025	M/S. BINAYAK FARM, KHAJA STREET, GANJAM VS	BEDA PRAKASH PANDA VS	// ()	
489	D-WP(C)/17578/2025	THE MANAGER DIVISIONAL OFFICE, UNITED INDIA INSURANCE CO.LTD, BBSR AJIT DASH VS	SIDHARTHA MISHRA VS	// () //	
490	D-WP(C)/17579/2025	SMFG INDIA CREDIT COMPANY LTD., BANGALORE RATAN MODI VS	BHABANI PRASAD MOHANTY VS	// () //	
491	D-WP(C)/17580/2025	THE COMMISSIONEROF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA NIMAI CHARAN SAHOO VS	SWAPNA KUMAR OJHA VS	// () //	
492	D-WP(C)/17581/2025	STATE OF ODISHA M/S. TTIPL- GEW(JV), KENDRAPARA VS	SUBASH CHANDRA SAHOO VS	// () //	
493	D-WP(C)/17582/2025	THE DY.COMMISSIONER OF STATE TAX, KENDRAPARA MANAS RAJAN ROUT VS	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500049
494	D-WP(C)/17583/2025	THE COMMISSIONER OF CGST AND CX ARCON PROJECT PVT LTD VS	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500048
495	D-WP(C)/17584/2025	THE COMMISSIONER CT AND GST UPENDRA KUMAR MAJHI VS	NIHAL RATH VS	// () //	
496	D-WP(C)/17586/2025	STATE OF ODISHA M/S SAILESH CHANDRA MOHANTY VS	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500047
497	D-WP(C)/17587/2025	THE COMMISSIONER CGST AND CX JYOSTNAMAYEE NATH VS	DOLAGOBINDA MOHAPATRA VS	// () //	AOR20230000065C202500010
498	D-WP(C)/17588/2025	ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT JYOSTNAMAYEE NATH VS	DOLAGOBINDA MOHAPATRA VS	// () //	AOR20230000065C202500011
499	D-WP(C)/17589/2025	ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT SAMBALPUR NIRMALYA SAHOO	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202500009

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/17591/2025	UDIT KUMBHAR	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/17592/2025	SANJUKTA PRADHAN	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/17594/2025	SANKAR PRASAD ADHIKARY	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/17595/2025	M/S. SMICO ALLOYS, JHARKHAND	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		STATE TAX OFFICER, ENFORCEMENT UNIT, JHARSUGUDA		//	
504	D-WP(C)/17596/2025	NILAKANTHA MOHANTA	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/17600/2025	HARA PRASANNA BISWAL	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/17601/2025	SUBASH CHANDRA BEHERA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/17602/2025	M/S. AUM ASSOCIATES, SUNDERGARH	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		THE PRESIDING OFFICER CGIT CUM LABOUR COURT, BBSR		//	
508	D-WP(C)/17604/2025	BISWANATH PRADHAN	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/17605/2025	M/S. BALAJI MOTORS, BOLANGIR	BIBHUDATTA PANDA	//	
		VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) DEPT. OF REVENUE, NEW DELHI		//	
510	D-WP(C)/17606/2025	KANAKA MALLICK	AYADHYA NATH LENKA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/17608/2025	STATE OF ODISHA KAILASH CHANDRA NAYAK VS	ARUPANANDA GOSWAMY VS	// // 0	
512	D-WP(C)/17609/2025	STATE OF ODISHA PRIVATE BUS OWNERS ASSOCIATION, KEONJHAR VS	M. BALAKRISHNA RAO VS	// // 0	
513	D-WP(C)/17611/2025	STATE OF ODISHA K.SANTOSHI VS	RAJENDRA KUMAR SAHU VS	// // 0	
514	D-WP(C)/17612/2025	THE BRANCH MANAGER, BANDHAN BANK, TATA BENZ SQUARE BRAHMAPUR BRANCH, GANJAM RAGHUNATH PUSPALAK VS	ARUPANANDA GOSWAMY VS	// // 0	
515	D-WP(C)/17614/2025	STATE OF ODISHA SIBARAM MOHANTY VS	JAGAJIBAN PRADHAN VS	// // 0	
516	D-WP(C)/17615/2025	STATE OF ODISHA RAKESH KUMAR JENA VS	RAJENDRA KUMAR SAHU VS	// // 0	
517	D-WP(C)/17616/2025	THE BRANCH MANAGER, FEDERAL BANK, BRAHMAPUR BRANCH, GANJAM RAMA CHANDRA PANDA VS	JAGAJIBAN PRADHAN VS	// // 0	
518	D-WP(C)/17617/2025	STATE OF ODISHA MADHABANAND SAHOO VS	ARUPANANDA GOSWAMY VS	// // 0	
519	D-WP(C)/17619/2025	STATE OF ODISHA P.JAYARAM REDDY VS	RAJENDRA KUMAR SAHU VS	// // 0	
520	D-WP(C)/17620/2025	THE BRANCH MANAGER, YES BANK LTD. BRAHMAPUR BRANCH, GANJAM BISWANATH PRADHAN VS	ARUPANANDA GOSWAMY VS	// // 0	
521	D-WP(C)/17621/2025	STATE OF ODISHA M/S. ARUN UDYOG. JAJPUR VS	ADHIRAJ MOHANTY VS	// // 0	
		THE COMMISSIONER, GENERAL GOODS AND SERVICES TAX ( CGST) AND CENTRAL EXCISE, BBSR			

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/17622/2025	PRAVAKAR MISHRA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
523	D-WP(C)/17623/2025	PRATYUSH KUMAR MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
524	D-WP(C)/17625/2025	SK MOINUDDIN VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //	
525	D-WP(C)/17626/2025	UMESH CHANDRA JENA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
526	D-WP(C)/17627/2025	MANAGING COMMITTEE, BENUDHAR BIDYAPITHA, MANURHANKA VS STATE OF ODISHA	MANURHANKA VS	// 0 //	
527	D-WP(C)/17629/2025	HARINARAYAN NANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
528	D-WP(C)/17630/2025	M/S BVG INDIA LIMITED, MAHARASTRA VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //	
529	D-WP(C)/17631/2025	SAMEER KUMAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
530	D-WP(C)/17633/2025	JAYANTI PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
531	D-WP(C)/17634/2025	PUSPALATA RATH VS STATE OF ODISHA	KAJAL SAHOO VS	// 0 //	
532	D-WP(C)/17636/2025	M/S. INDUSTRIAL TRAINING CENTRE, JHARSHUGUDA VS DEPUTY DIRECTOR (REVENUE) E.S.I.CORPORATION, R.O., BBSR	DEHANASHYAM NAMTOAR VS	// 0 //	
533	D-WP(C)/17637/2025	BANITA SAHU	SANGRAM JENA	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :29/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
534	D-WP(C)/17638/2025	STATE OF ODISHA DIBYAJEEBAN BASANTARA	SOURAV DAS	//	
		VS	VS	0	
535	D-WP(C)/17639/2025	STATE OF ODISHA VINAYA KUMAR KAMPA	SANGRAM JENA	//	
		VS	VS	0	
536	D-WP(C)/17641/2025	STATE OF ODISHA GOVINDA SAHOO	SANGRAM JENA	//	
		VS	VS	0	
537	D-WP(C)/17642/2025	STATE OF ODISHA BISHNU CHANDRA MALLIK	AVIJIT PATNAIK	//	
		VS	VS	0	
538	D-WP(C)/17643/2025	THE COLLECTOR AND D.M. BBSR DEVRAJ SUNANI	SANGRAM JENA	//	
		VS	VS	0	
539	D-WP(C)/17644/2025	STATE OF ODISHA JYOTIRMAYEE PANIGRAHI	ROMEET PANIGRAHI	//	
		VS	VS	0	
540	D-WP(C)/17645/2025	STATE OF ODISHA PABITRA MOHAN NANDA	ROMEET PANIGRAHI	//	
		VS	VS	0	
541	D-WP(C)/17646/2025	STATE OF ODISHA SNEHAPRAVA SAHOO	AVIJIT PATNAIK	//	
		VS	VS	0	
542	D-WP(C)/17647/2025	THE COLLECTOR AND D.M. KHURDA BATAKRUSHNA MOHANTY	SURESH CHANDRA DASH	//	
		VS	VS	0	
543	D-WP(C)/17648/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), KHURDA RAMESH CHANDRA SAHOO	SANGRAM JENA	//	
		VS	VS	0	
544	D-WP(C)/17650/2025	STATE OF ODISHA M/S. UTKAL TEXTILES, BALANGIR	ITISHREE TRIPATHY	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :29/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
545	D-WP(C)/17651/2025	STATE TAX OFFICER, BALANGIR RAM KRISHNA PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	
546	D-WP(C)/17652/2025	A GEETA PATRO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
547	D-WP(C)/17653/2025	AMBIKA JAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
548	D-WP(C)/17655/2025	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
549	D-WP(C)/17656/2025	RITIK RAJ KALET VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
550	D-WP(C)/17657/2025	DR.BHARAT CHANDRA SAMAL VS STATE OF ODISHA	BIRAJA KANTA MAHAPATRA VS	// 0 //	
551	D-WP(C)/17658/2025	PRADYUMNA KUMAR MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
552	D-WP(C)/17659/2025	BHABANI SANKAR CHAKRABARTY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
553	D-WP(C)/17661/2025	JITENDRA MAHANTA VS COLLECTOR CUM D.M. SUNDERGARH	SATYAJIT SAMAL VS	// 0 //	
554	D-WP(C)/17662/2025	BINOD NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
555	D-WP(C)/17663/2025	RAJKISHORE SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/17664/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500038
557	D-WP(C)/17665/2025	PRANABANDHU SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
558	D-WP(C)/17666/2025	JADUMANI MAHANTA VS COLLECTOR CUM D.M.SUNDERGARH	SATYAJIT SAMAL VS	// 0 //	
559	D-WP(C)/17668/2025	HARMOHAN SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
560	D-WP(C)/17669/2025	SCHOOL MANAGING COMMITTEE OF BAUTI U.P. (MIRASCHOLIK BUNGUMIAHARATGARH) VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
561	D-WP(C)/17670/2025	SUDHIR KUMAR KHADANGA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
562	D-WP(C)/17671/2025	NEELAM KUMAR SWAIN VS UNION OF INDIA	SOUBHAGYA SWAIN VS	// 0 //	
563	D-WP(C)/17673/2025	SARAT KUMAR DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
564	D-WP(C)/17674/2025	DHARITRI SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
565	D-WP(C)/17675/2025	HIMANSU MOHAN SINGH VS STATE OF ODISHA.	SANGRAM JENA VS	// 0 //	
566	D-WP(C)/17676/2025	PRADEEP CHANDRA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
567	D-WP(C)/17677/2025	M/S. EVOS BUILDCON PVT. LTD., BBSR	SAIBRATA RATH	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-WP(C)/17678/2025	BASUDEV MALLICK	NIRANJAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-WP(C)/17679/2025	SWAYAM ADITYA AGENCY	ATMAJIT MANMITH DAS	//	AOD20250000255C202500013
		VS	VS	()	
		ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD		//	
570	D-WP(C)/17680/2025	SAI KRUPA TRADERS	ATMAJIT MANMITH DAS	//	AOD20250000255C202500014
		VS	VS	()	
		ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD		//	
571	D-WP(C)/17681/2025	P VENKATA RAO	SARAT KUMAR BEHERA	//	AOD20250000195C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-WP(C)/17682/2025	BHAGABAN MANDAL	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-WP(C)/17683/2025	ANUPAMA ENTERPRISES	Kajal Sahoo	//	AOR20220001613C202500005
		VS	VS	()	
		ADDITIONAL STATE TAX OFFICER		//	
574	D-WP(C)/17685/2025	MINATI NATH	SHAKTI SEKHAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-WP(C)/17687/2025	KAMALPAT DALMIA	SREEJIT MOHANTY	//	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, VISHAKAPATNAM		//	
576	D-WP(C)/17689/2025	SANGRAM KESHARI JENA	SHAKTI SEKHAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-WP(C)/17691/2025	GHANSHYAM DALMIA	SREEJIT MOHANTY	//	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER OF INCOME TAX, VISHAKAPATNAM, ANDHRA PRADESH		//	
578	D-WP(C)/17692/2025	JUDHISTHIR BADATYA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-WP(C)/17693/2025	STATE OF ODISHA ROJALINE DAS VS	SHASHI BHUSAN JENA VS	// // ()	
580	D-WPCRL/12932/2025	STATE OF ODISHA SOFINA BIBI VS	SAPAN KUMAR PAL VS	// //0 ()	
581	D-ABLAPL/12821/2025	STATE OF ODISHA DEEPAK SAHU @ ANIL VS	BHARAT JALLI VS	// KHALLIKOTE /315 /2025 ()	AOD20240000581C202500063
582	D-ABLAPL/12822/2025	STATE OF ODISHA KESHAB KUANR VS	SWARAJ PATEL VS	// HEMGIR /135 /2025 ()	AOR20220000246C202500034
583	D-ABLAPL/12823/2025	STATE OF ODISHA SHANKAR SAMAL VS	SURAVI MOHANTY VS	// BOLAGARH P.S. /59 /2025 ()	AOR20220002374C202500072
584	D-ABLAPL/12824/2025	STATE OF ODISHA PURNABASI NAYAK @ PURNABASI DEI VS	KALU CHARAN SWAIN VS	// SARANAKUL /242 /2024 ()	AOR20220002157C202500008
585	D-ABLAPL/12825/2025	STATE OF ODISHA DEBENDRA BINDHANI VS	SABANA KHATUN VS	// CHANDIPUR /34 /2025 ()	AOR20220002684C202500007
586	D-ABLAPL/12826/2025 ABLAPL/4882/2025	STATE OF ODISHA ANKIT TIWARI VS	BHARAT JALLI VS	// NAYAGARH /72 /2025 ()	AOD20240000581C202500065
587	D-ABLAPL/12827/2025 ABLAPL/4867/2025	STATE OF ODISHA SK RAJU VS	BHARAT JALLI VS	// KANJIPANI /26 /2025 ()	AOD20240000581C202500062
588	D-ABLAPL/12828/2025	STATE OF ODISHA SK RAJU VS	BHARAT JALLI VS	// KANJIPANI /25 /2025 ()	AOD20240000581C202500061
589	D-ABLAPL/12831/2025	STATE OF ODISHA KHIROD KUMARI DAS VS STATE OF ODISHA	TRILOCHAN DASH VS	// ALAKUNDA /37 /2025 () //	AOR20220002374C202500073

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/12833/2025 ABLAPL/4870/2025	BASANTA PANDA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /56 /2025 ) //	AOR20220003422C202500039
591	D-ABLAPL/12834/2025	AMIT KUMAR PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /90 /2025 ) //	AOR20220000246C202500033
592	D-ABLAPL/12835/2025	GANGADHAR JENA VS STATE OF ODISHA	DIBAKAR BISWAL VS	KHANTAPADA /94 /2025 ) //	AOR20220002449C202500004
593	D-ABLAPL/12836/2025	SHIBA SANKAR BARIK @ MANNA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	KULIANA /69 /2025 ) //	AOR20230000623C202500011
594	D-ABLAPL/12837/2025 ABLAPL/4922/2025	NADUGOPAL DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	Tantiapal Marine /28 /2025 ) //	
595	D-ABLAPL/12842/2025 ABLAPL/4893/2025	ROUPYA KUMAR NANDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	BHANDARIPOKHARI /190 /2025 ) //	
596	D-ABLAPL/12851/2025 ABLAPL/4923/2025	LAXMIPRIYA BEHERA @ KALI @ LAKSHMIPRIYA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	BADAMBADI /65 /2025 ) //	
597	D-ABLAPL/12860/2025 ABLAPL/4924/2025	LAXMIPRIYA BEHERA @ KALI @ LAKSHMIPRIYA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	BADAMBADI /149 /2025 ) //	
598	D-ABLAPL/12864/2025	RAM CHANDRA PUROHIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIRMAHARAJPUR /70 /2025 ) //	
599	D-ABLAPL/12865/2025	SHYAM SUNDAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ) //	
600	D-ABLAPL/12867/2025	SATYA SANATANA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DHENKANAL TOWN /129 /2025 ) //	
601	D-ABLAPL/12870/2025	PRASANTA KUMAR SAHOO	MANORANJAN ACHARYA	ODAGAON /111 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/12873/2025	RAMAKANTA NAYAK	S.A.HAFIZ	RAJKANIKA /288 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/12874/2025	DHARANIDHAR BALABANTARAY	KALPATARU MISHRA	BAIDESWAR /34 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/12876/2025	JITENDRA DAS	ARIJEET MISHRA	JAJPUR SADAR /28 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/12877/2025	GOURANGA CHARAN MAHI @ KUNA MAHI	ARIJEET MISHRA	PANIKOILI /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/12878/2025	RAJESH KALTA	AMITAV TRIPATHY	MANAMUNDA /138 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/12879/2025	UTTAM KUMAR DWIBEDY	ARIJEET MISHRA	CHAMPUA /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/12880/2025	RAJESH KALTA	AMITAV TRIPATHY	MANAMUNDA /149 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/12882/2025	SANJAY BENIA	ARIJEET MISHRA	JEYPORE TOWN /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/12883/2025	RAJESH KALTA	AMITAV TRIPATHY	MANAMUNDA /196 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/12884/2025	MEGHANAD BISWAS	ARIJEET MISHRA	MARINE PS AT JAMBO /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/12885/2025	ASHOK KUMAR SAHU	DHANANJAYA MUND	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/12887/2025	STATE OF ODISHA SUBASH PRUSTY VS	PRASANTA KUMAR SAHOO VS	// KEONJHAR TOWN /306 /2019 ()	
614	D-ABLAPL/12888/2025	STATE OF ODISHA PUSPALATA PAHADASINGH VS	BIPIN KUMAR NAYAK VS	// NACHUNI /108 /2025 ()	
615	D-ABLAPL/12889/2025	STATE OF ODISHA JANAKI BHUSAN RANABIJULI VS	BIPIN KUMAR NAYAK VS	// KHURDA SADAR /114 /2025 ()	
616	D-ABLAPL/12890/2025	STATE OF ODISHA BRAJA @ SUDHIR KU. MALLIK VS	HAREKRUSHNA MALIK VS	// PATTAMUNDAI RURAL PS /70 /2025 ()	
617	D-ABLAPL/12894/2025	STATE OF ODISHA SANJEEB MOHANTY VS	DIBYA PRAKASH MISHRA VS	// SAMBALPUR TOWN /85 /2025 ()	AOR20220002454C202500051
618	D-ABLAPL/12898/2025	STATE OF ODISHA SANTOSH DAS @ RINKU DAS VS	BRAHMANANDA TRIPATHY VS	// CAPITAL P.S. /101 /2025 ()	
619	D-ABLAPL/12901/2025	STATE OF ODISHA SATYAJIT SWAIN @ MANTU VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /33 /2025 ()	
620	D-ABLAPL/12913/2025	STATE OF ODISHA NAZA KHAN VS	SATYAJIT MOHAPATRA (2) VS	// SABARANG /254 /2024 ()	
621	D-ABLAPL/12914/2025	STATE OF ODISHA SAROJ KUMAR SETHI @ HEMANTA VS	ANSUMAN BHUYAN VS	// KISSANNAGAR PS /89 /2025 ()	
622	D-ABLAPL/12916/2025	STATE OF ODISHA RASMI RANJAN RAY VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /71 /2024 ()	
623	D-ABLAPL/12918/2025	STATE OF ODISHA SAROJ SENAPATI @ KALIA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// BHANDARIPOKHARI /161 /2025 ()	AOD20220001998C202500025

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/12920/2025	ARJUN SAHOO @DEHURY VS STATE OF ODISHA	MOHAMMED FARADISH VS	DHENKANAL SADAR /322 /2025 () //	
625	D-ABLAPL/12927/2025	KAMESWAR NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	BISSAMCUTTACK /5 /2025 () //	
626	D-ABLAPL/12930/2025	MEHMUD AHAMAD KHAN @ MAHEBOOB AHEMAD KAMAL VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	NARASINGHPUR /20 /2025 () //	
627	D-ABLAPL/12933/2025	JITENDRA KUMAR PRADHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHUNTUNI /71 /2025 () //	
628	D-ABLAPL/12935/2025	JOGENDRANATH DANDSENA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	BODEN /68 /2025 () //	
629	D-ABLAPL/12937/2025	SUBRAT KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	BHADRAK RURAL /205 /2025 () //	
630	D-ABLAPL/12939/2025	DAMAYANTI PANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /57 /2025 () //	
631	D-ABLAPL/12940/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	GOPALPRASAD /191 /2024 () //	
632	D-ABLAPL/12942/2025	GYANARANJAN DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP MODEL /98 /2025 () //	
633	D-ABLAPL/12943/2025 ABLAPL/4921/2025	TARUNI @ TARINI PRASAD SWAIN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PATTAMUNDAI /122 /2025 () //	
634	D-ABLAPL/12944/2025	DAMAYANTI PANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /54 /2025 () //	
635	D-ABLAPL/12945/2025	BISHNU BRATA SAHU @ BISHNU SAHU	JUGALA KISHORE PANDA	TARBHA /42 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/12949/2025	CHARU @ CHARULATA GUMANSINGH	JYOTIRMAYA SAHOO	JANKIA P.S. /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/12952/2025	TUNA GOUDA @ GHASIRAM NAYAK	ARUN KUMAR BUDHIA	PAPADAHANDI /62 /2025	AOD20240000603C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/12953/2025	RAJA @ SK SAHIL	KULDEEP MOHANTY	BALASORE TOWN /87 /2025	AOD20240000012C202500086
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/12955/2025	GOURANGA KANHAR	SURYAKANTA DWIBEDI	CHAKAPADA PS /46 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/12957/2025	BIJU DIGAL	SURYAKANTA DWIBEDI	RAIKIA /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/12958/2025	SUBASH BEHERA	DEBASHIS ROUSTRAY	Maitri Vihar PS /119 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/12961/2025	BASANTA MANGARAJ @ BASANT MANGRAJ	SURYAKANTA DWIBEDI	KEGAON /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/12967/2025	R. KIRAN KUMAR @ RATNALU KIRAN	TIRTH KUMAR SAHU	JEYPORE TOWN /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/12970/2025	BISHNU PRASAD SAHU	TIRTH KUMAR SAHU	JEYPORE TOWN /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/12971/2025	KUNA ROUT	RABINDRA NATH PANDA	MANIABANDHA /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/12973/2025	SETA SWAIN @SATYA BRATA SWAIN	ANIRUDHA DAS	TALCHER TOWN /465 /2023	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/12978/2025	STATE OF ODISHA S.K YASIN MAHAMMAD VS	ASIT KUMAR JENA VS	// BADACHANA /133 /2025 ()	
648	D-ABLAPL/12980/2025	STATE OF ODISHA JYOTI RANJAN PANI VS	SANTOSH KUMAR MOHANTY VS	// PATKURA /23 /2023 ()	AOR2022000053C202500044
649	D-ABLAPL/12988/2025	STATE OF ODISHA DAITARI CHAMPATI VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /114 /2025 ()	
650	D-ABLAPL/12991/2025	STATE OF ODISHA MUKESH BAG VS	MANAS KUMAR CHAND VS	// THUAMUL RAMPUR /54 /2025 ()	
651	D-ABLAPL/12993/2025	STATE OF ODISHA BHANUPRAKASH SAHOO VS	MANAS KUMAR CHAND VS	// KISSANNAGAR PS /85 /2025 ()	
652	D-ABLAPL/12994/2025	STATE OF ODISHA JIT JENA @ BISWA PRAKASH JENA VS	KAILASH CHANDRA SAMAL VS	// BRAMHA BARADA /125 /2025 ()	
653	D-ABLAPL/12995/2025	STATE OF ODISHA MUKTIKANTA NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /830 /2024 ()	AOR20220001615C202500075
654	D-ABLAPL/12996/2025	STATE OF ODISHA BIKASH NAYAK @ BANA VS	SATYA NARAYAN MISHRA 4 VS	// TIHIDI /84 /2025 ()	AOR20220001615C202500074
655	D-ABLAPL/12998/2025	STATE OF ODISHA NALU PRADHAN VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /112 /2025 ()	
656	D-ABLAPL/13000/2025	STATE OF ODISHA SANJEEV KUMAR SUMAN VS	LALATENDU SAMANTARAY VS	// CAPITAL P.S. /131 /2025 ()	
657	D-ABLAPL/13001/2025	STATE OF ODISHA PUJA DALEI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// BALICHANDRAPUR /79 /2025 () //	AOR2022000053C202500045

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/13002/2025	UTTAM DALEI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /79 /2025 () //	AOR20220000053C202500046
659	D-ABLAPL/13005/2025	SWAYAM DIBYAJYOTI JENA VS STATE OF ODISHA	NETRANANDA BISWAL VS	BALIKUDA /196 /2025 () //	
660	D-ABLAPL/13006/2025	KARGIL @ RAMA KRISHNA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /263 /2025 () //	AOD20240000364C202500070
661	D-ABLAPL/13007/2025	SHISHIR KUMAR TAREI VS STATE OF ODISHA	CHINMAYA MOHANTY VS	RAGHUNATHPUR /36 /2025 () //	
662	D-ABLAPL/13008/2025	PABITRA DAS @ PABITRA KUMAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHANDAPUR /21 /2020 () //	
663	D-ABLAPL/13009/2025	ALEKHA ROUT @ TULU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /383 /2024 () //	AOR20220001615C202500076
664	D-ABLAPL/13010/2025	AJAYA BHOI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	INFOCITY PS /109 /2025 () //	
665	D-ABLAPL/13013/2025	CHIRANGEEV SUTAR VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	MANGALA BAG /94 /2025 () //	
666	D-ABLAPL/13016/2025	GOURANGA NANDA @ DAMDAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /468 /2024 () //	
667	D-ABLAPL/13017/2025	MD @ MOHAMMAD SAJID VS STATE OF ODISHA	AMBIKA PRASAD RATH VS	LALBAG /165 /2025 () //	
668	D-ABLAPL/13020/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	SUBRATA MISHRA VS	PIPLI /224 /2025 () //	
669	D-ABLAPL/13025/2025	BIRANCHI SHANKAR GOKHURA	SOUMYA RANJAN DAS	RAJGANGPUR /141 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/13039/2025	BANITA PUJARI	NIRANJAN MAHARANA	ORIENT /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/13042/2025	PRASANNA BARIK	AMULYA RATNA PANDA	SIMULIA /224 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/13045/2025	HARISCHANDRA GUDU	AMULYA RATNA PANDA	CHANDIPUR /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/13047/2025	LULA ADHIKARI @ PRASANTA KUMAR ADHIKARY	MANOJ KUMAR JENA	CUTTACK SADAR /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/13048/2025	AMIT KUMAR SATHUA	OM SWARUP	LAXMISAGAR P.S. /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/13049/2025	DAYANIDHI GANTAYAT	CHITTA RANJAN PATTNAIK	KHANTAPADA /102 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/13051/2025	RAJIB LOCHAN DAS	CHITTA RANJAN PATTNAIK	TIHIDI /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/13052/2025	SAUDAMINI SATHUA	OM SWARUP	LAXMISAGAR P.S. /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/13054/2025	B.SANKAR NARAYAN SUBUDHI @ B. SANKAR NARAYAN	PRANOY MOHANTY	K.NUAGAON /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/13057/2025	LAXMIDHAR BHUYAN	SUSANTA KUMAR LENKA	CHANDRASEKHARPUR /565 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/13058/2025	MEGHANADA DAS	CHITTA RANJAN PATTNAIK	TIHIDI /145 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
681	D-ABLAPL/13059/2025	STATE OF ODISHA K.DEBENDRA PATRA VS	SANGRAM JENA VS	// BUGUDA /211 /2025 ()	
682	D-ABLAPL/13062/2025	STATE OF ODISHA K.DEBENDRA PATRA VS	SANGRAM JENA VS	// BUGUDA /251 /2025 ()	
683	D-ABLAPL/13063/2025	STATE OF ODISHA ANIL KUMAR NANDA VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /25 /2025 ()	
684	D-ABLAPL/13064/2025	STATE OF ODISHA ADITYA SATPATHY VS	BHARAT BHUSAN ROUTRAY VS	// CHHEND /97 /2025 ()	
685	D-ABLAPL/13066/2025	STATE OF ODISHA KANHU CHARAN JENA VS	PRASANTA KUMAR BARIK VS	// TIHIDI /137 /2025 ()	
686	D-ABLAPL/13074/2025	STATE OF ODISHA RABINDRA DAS VS	RAJIBA BIHARI MISHRA VS	// RAJNAGAR /130 /2025 ()	
687	D-ABLAPL/13075/2025	STATE OF ODISHA MD. SAHID @ MD. TUKU VS	BHARAT BHUSAN ROUTRAY VS	// PLANTSITE /5 /2025 ()	
688	D-ABLAPL/13078/2025	STATE OF ODISHA PRADEEP DAS VS	CHIRANJIB ROUT VS	// COLLIERY /224 /2025 ()	
689	D-ABLAPL/13080/2025	STATE OF ODISHA DIPU @ DEEPAK BISWAL VS	PARTHA SARATHI DAS VS	// POLASARA PS /242 /2025 ()	AOD20240000364C202500071
690	D-ABLAPL/13087/2025	STATE OF ODISHA SADAM HASEN VS	SANJIB KUMAR BHANJADEO VS	// RAYAGADA TOWN /389 /2024 ()	
691	D-ABLAPL/13088/2025	STATE OF ODISHA SANTOSH KUMAR PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /117 /2025 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :29/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
692	D-ABLAPL/13089/2025	SAHISTA BEGUM VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //	
693	D-ABLAPL/13092/2025	NIRANJAN MARTHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /414 /2022 () //	
694	D-ABLAPL/13098/2025	DEBADATTA DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //	
695	D-ABLAPL/13100/2025	PADMAN NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /235 /2025 () //	
696	D-ABLAPL/13102/2025	ASHIS PARIJA VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	MANGALA BAG /130 /2025 () //	
697	D-ABLAPL/13105/2025	SURYA NARAYAN SAHU VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /48 /2023 () //	
698	D-ABLAPL/13106/2025	ANURAG AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /4 /2025 () //	
699	D-ABLAPL/13109/2025	RAKESH MANGARAJ @ BABUNA MANGARAJ VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	BEGUNIA P.S. /110 /2025 () //	
700	D-ABLAPL/13111/2025	MITHUN JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	TANGI (KHURDA) /202 /2025 () //	
701	D-ABLAPL/13113/2025	SUSHANT MANASINGH @ GEDU MANSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	BEGUNIA P.S. /110 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :29/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/10071/2025 ARBP/27/2025	RANJITA NAIK MP	AMIT PRASAD BOSE	13/2025
2	D-ARBP/9925/2025 ARBP/26/2025	RANJITA NAIK MP	AMIT PRASAD BOSE	14/2025
3	D-TRPCRL/12857/2025 TRPCRL/ /	PRANATI PARIDA MP	AKSHAYA KUMAR JENA	38/2025
4	D-MSA/50856/2024 MSA/46/2024	PANCHDEEP CONSTRUCTION LTD.,KHURDA MP	SANTOSH KUMAR DWIVEDY	41/2025
5	D-ELPET/30665/2024 ELPET/27/2024	INDRAMANI BHAIKAL MP	RABI NARAYAN MOHANTY	58/2025
6	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP	M/S.DR.SUBASH MOHAPATRA(In Person),NITESH KUMAR SINGH,G.M	59/2025
7	D-CRLMP/12912/2025 CRLMP/ /	RAMA KRUSHNA PANDA MP	ANURAG PATI	94/2025
8	D-CRLMP/12966/2025 CRLMP/ /	RAM PRASAD SAHOO MP	PANCHANAN PANIGRAHI	95/2025
9	D-CRLMP/13003/2025 CRLMP/ /	KAPIL SHARMA @ KAPIL KUMAR SHARMA MP	RAJAYA KUMAR BEHERA	96/2025
10	D-CRLMP/13077/2025 CRLMP/ /	BALARAM MOHAPATRA MP	BIBHUTI RANJAN MOHANTY	97/2025
11	D-CRLMP/13097/2025 CRLMP/ /	MADANMOHAN NAYAK MP	RAMAKANTA NAYAK	98/2025
12	D-CRLMP/13097/2025 CRLMP/ /	MADANMOHAN NAYAK MP	RAMAKANTA NAYAK	99/2025
13	D-TRP(C)/17546/2025 TRP(C)/ /	RATAN KUMAR AGRAWAL MP	AMIT PRASAD BOSE	126/2025
14	D-TRP(C)/17546/2025 TRP(C)/ /	RATAN KUMAR AGRAWAL MP	AMIT PRASAD BOSE	127/2025
15	D-TRP(C)/17550/2025 TRP(C)/ /	RADHABAI AGRAWAL MP	AMIT PRASAD BOSE	128/2025
16	D-TRP(C)/17550/2025 TRP(C)/ /	RADHABAI AGRAWAL MP	AMIT PRASAD BOSE	129/2025
17	D-TRP(C)/17557/2025 TRP(C)/ /	OM PRAKASH SWADIA @ AGRAWAL MP	AMIT PRASAD BOSE	130/2025
18	D-TRP(C)/17557/2025 TRP(C)/ /	OM PRAKASH SWADIA @ AGRAWAL MP	AMIT PRASAD BOSE	131/2025
19	D-TRP(C)/17560/2025 TRP(C)/ /	MANOJ LATH MP	AMIT PRASAD BOSE	132/2025
20	D-TRP(C)/17560/2025 TRP(C)/ /	MANOJ LATH MP	AMIT PRASAD BOSE	133/2025
21	D-TRP(C)/17597/2025 TRP(C)/ /	DEEPAK AGRAWAL MP	AMIT PRASAD BOSE	134/2025
22	D-SA/134/1990 SA/134/1990	BHASKAR MP	M/S.G.RATH, M/S.BIBEKANANDA BHUYAN, S.SAHOO, S.S.MOHAPATRA	135/2025
23	D-TRP(C)/17597/2025 TRP(C)/ /	DEEPAK AGRAWAL MP	AMIT PRASAD BOSE	135/2025
24	D-TRP(C)/17603/2025 TRP(C)/ /	SANJAY SWADIA @ SANJAY BHAI SWADIA MP	AMIT PRASAD BOSE	136/2025
25	D-TRP(C)/17603/2025 TRP(C)/ /	SANJAY SWADIA @ SANJAY BHAI SWADIA MP	AMIT PRASAD BOSE	137/2025
26	D-TRP(C)/17610/2025	PREM CHAND AGRAWAL	AMIT PRASAD BOSE	

	TRP(C)/ /	MP		138/2025
27	D-TRP(C)/17610/2025	PREM CHAND AGRAWAL	AMIT PRASAD BOSE	
	TRP(C)/ /	MP		139/2025
28	D-CONTC/21592/2024	DR. ANJALI PATTANAİK	M/S KALYAN PATNAİK	
	CONTC/4200/2024	MP		173/2025
29	D-CONTC/14038/2025	CHARULATA SAHOO	MANORANJAN MISHRA	
	CONTC/1926/2025	MP		174/2025
30	D-RVWPET/15631/2025	JHARI MISHRA	GYANA RANJAN MAHAPATRA	
	RVWPET/ /	MP		194/2025
31	D-RPFAM/15239/2025	DEEPAK RANJAN PRADHAN	PRASANTA KUMAR NAYAK	
	RPFAM/113/2025	MP		199/2025
32	D-RPFAM/17590/2025	SURESH GOSWAMI	ASHOK DAS	
	RPFAM/ /	MP		200/2025
33	D-CMAPL/17430/2025	M.C. OF PANCHAYAT HIGH SCHOOL, JAGDALA	KUMAR SWAIN	
	CMAPL/ /	MP		247/2025
34	D-CMAPL/38524/2024	MAHENDRA GIRI	SAIBRATA RATH	
	CMAPL/281/2024	MP		248/2025
35	D-MATA/17481/2025	KRUSHNA CHANDRA BARIK	TRILOCHAN NANDA	
	MATA/ /	MP		259/2025
36	D-MATA/17481/2025	KRUSHNA CHANDRA BARIK	TRILOCHAN NANDA	
	MATA/ /	MP		260/2025
37	D-CRLREV/10387/2025	ARJUN JAGDALA	JUGALA KISHORE PANDA, ASIT KUMAR CHAUDHURY	
	CRLREV/191/2025	MP		356/2025
38	D-CRLREV/10387/2025	ARJUN JAGDALA	JUGALA KISHORE PANDA	
	CRLREV/191/2025	MP		357/2025
39	D-CRLREV/13021/2025	NURSINGHA CHANDRA MAHAPATRA	GOPINATH MISHRA	
	CRLREV/ /	MP		358/2025
40	D-CRLREV/13040/2025	KALPATARU SAHOO	SANTOSH KUMAR MOHANTY	
	CRLREV/ /	MP		359/2025
41	D-CRLREV/13040/2025	KALPATARU SAHOO	SANTOSH KUMAR MOHANTY	
	CRLREV/ /	MP		360/2025
42	D-CRLREV/11604/2025	SUMAN CHANDRA PARICHHA	SOUBHAGYA KUMAR DASH	
	CRLREV/ /	MP		361/2025
43	D-CRLREV/13083/2025	ABHIRAM NAYAK	SUSANTA KUMAR NAYAK	
	CRLREV/ /	MP		362/2025
44	D-CRLREV/13099/2025	LALIT KUMAR MISHRA	BIREN SANKAR TRIPATHY	
	CRLREV/ /	MP		363/2025
45	D-CRLREV/13101/2025	KHIROD LENKA	SWARUP KUMAR PATNAİK	
	CRLREV/ /	MP		364/2025
46	D-FAO/336/2019	STATE OF ODISHA		
	FAO/336/2019	MP		366/2025
47	D-FAO/336/2019	STATE OF ODISHA		
	FAO/336/2019	MP		367/2025
48	D-FAO/17493/2025	MANAGER, NEW INDIA ASSURANCE CO. LTD., KHURDA	PRASANTA KUMAR TRIPATHY	
	FAO/ /	MP		368/2025
49	D-FAO/17493/2025	MANAGER, NEW INDIA ASSURANCE CO. LTD., KHURDA	PRASANTA KUMAR TRIPATHY	
	FAO/ /	MP		369/2025
50	D-FAO/17624/2025	D.M.,M/S. NEW INDIA ASSURANCE CO. LTD., KHURDA	DEBAMITRA KHAN	
	FAO/ /	MP		370/2025
51	D-FAO/17660/2025	MANAGER LEGAL(CLAİM), M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA	SANJAY KUMAR	
	FAO/ /	MP		371/2025
52	D-BLAPL/4781/2025	GAYADHAR DAS		
	BLAPL/2213/2025	MP		499/2025
53	D-BLAPL/4780/2025	MANTU @ GHANA TIRIA		
	BLAPL/2217/2025	MP		500/2025
54	D-BLAPL/34116/2024	MANAS PRUSTY @ MANAS RANJAN PRUSTY		
	BLAPL/11515/2024	MP		501/2025
55	D-BLAPL/33752/2024	BIRENDRA KUMAR BAG	ANUGRAHA NARAYAN SAMANTRAY	
	BLAPL/11397/2024	MP		502/2025
56	D-BLAPL/12091/2025	PRATİK KUMAR DAS @ PRATEEK DASH	ASHWARIYA DASH	
	BLAPL/4335/2025	MP		503/2025
57	D-BLAPL/6275/2025	ASHISH KUMAR BARIK	RAKESH KUMAR DAS	
	BLAPL/2645/2025	MP		504/2025

58	D-BLAPL/12488/2025 BLAPL/4490/2025	BANITA RATH MP	SUCHIT KUMAR NAYAK	505/2025
59	D-BLAPL/12486/2025 BLAPL/4489/2025	KABITA DASH MP	SUCHIT KUMAR NAYAK	506/2025
60	D-BLAPL/13053/2025 BLAPL/ /	SUDHIR PAIK MP	SUSANTA KUMAR LENKA	507/2025
61	D-RSA/298/2009 RSA/298/2009	GADADHAR PARIDA MP	M/S.PRADIPTA MOHANTY	638/2025
62	D-RSA/12829/2025 RSA/223/2025	GAKULA SAHU MP	RAMESH CHANDRA SWAIN	639/2025
63	D-RSA/13478/2025 RSA/182/2025	M. PRAMILA MP	C. ANANDA RAO	640/2025
64	D-RSA/13478/2025 RSA/182/2025	M. PRAMILA MP	C. ANANDA RAO	641/2025
65	D-RSA/13707/2025 RSA/ /	MAHATAP RANBIDA MP	PABITRA KUMAR NAYAK	642/2025
66	D-CMP/17295/2025 CMP/658/2025	KRUSHNA CHANDRA SABAT MP	AKSHAYAY KUMAR DORA	667/2025
67	D-CMP/17162/2025 CMP/661/2025	JYOTSNAMAYEE DASH MP	BICHITRA NARAYANA SATAPATHY	668/2025
68	D-CMP/17323/2025 CMP/ /	BIBEKINI MISHRA MP	SWARUP KUMAR PATNAIK	669/2025
69	D-CMP/17397/2025 CMP/ /	DEEPAK KUMAR LENKA MP	ALOK KUMAR MOHAPATRA	670/2025
70	D-CMP/17415/2025 CMP/ /	MIR RAKIB ALI MP	BRAHMANANDA TRIPATHY	671/2025
71	D-CMP/17419/2025 CMP/ /	RATNAKAR PRADHAN MP	BRAHMANANDA TRIPATHY	672/2025
72	D-CMP/17447/2025 CMP/ /	MALATI SAHOO MP	MAHESWAR MOHANTY	673/2025
73	D-CMP/17506/2025 CMP/ /	BUBU JENA MP	LINGARAJ SARANGI	674/2025
74	D-CMP/17577/2025 CMP/ /	FOOD CROP. OF INDIA MP	DEBASIS NAYAK	675/2025
75	D-CMP/17585/2025 CMP/ /	G.SARADA MP	ASHOK DAS	676/2025
76	D-CMP/17613/2025 CMP/ /	BAMADEV PUROHIT MP	HEMANTA KUMAR MUND	677/2025
77	D-CMP/14254/2025 CMP/538/2025	RANJITA NAIK MP	AMIT PRASAD BOSE	678/2025
78	D-CMP/17684/2025 CMP/ /	RAMAKANTA BHOLA MP	JYOTI PATNAIK	679/2025
79	D-CMP/17686/2025 CMP/ /	RABINARAYAN NAYAK MP	AMIT PRASAD BOSE	680/2025
80	D-CMP/17694/2025 CMP/ /	DALAGANJAN SAHU MP	ABHILASH MISHRA	681/2025
81	D-CMP/17696/2025 CMP/ /	SONU BHOE @ BHOI MP	ABHILASH MISHRA	682/2025
82	D-ABLAPL/35557/2024 ABLAPL/13523/2024	NILANCHALA RANA MP		910/2025
83	D-ABLAPL/10105/2025 ABLAPL/3926/2025	SANTOSH KUMAR SAHOO MP		911/2025
84	D-ABLAPL/5416/2023 ABLAPL/5416/2023	AKASH BEHERA MP	PRAKASH CHANDRA DASH	912/2025
85	D-ABLAPL/10452/2025 ABLAPL/4190/2025	BIJAY KUMAR DHAL MP		913/2025
86	D-ABLAPL/11046/2025 ABLAPL/4294/2025	BINAYA KUMAR DAS MP		914/2025
87	D-ABLAPL/11465/2025 ABLAPL/4418/2025	AJAY MALIK MP		915/2025
88	D-ABLAPL/23062/2024 ABLAPL/8410/2024	JAGAJIBAN DASH MP		916/2025
89	D-ABLAPL/5632/2025	SUNITA BEHERA @ SULATA	SURJYA NARAYAN SAHU	

	ABLAPL/2130/2025	MP		917/2025
90	D-ABLAPL/5598/2025	JOGINATH PRADHAN		
	ABLAPL/2132/2025	MP		918/2025
91	D-ABLAPL/5604/2025	RINA MOHANTY		
	ABLAPL/2116/2025	MP		919/2025
92	D-ABLAPL/17051/2016	MANJULATA SAMAL	SANTOSH KUMAR MOHANTY	
	ABLAPL/17051/2016	MP		920/2025
93	D-ABLAPL/10107/2025	M. MADHUSUDAN REDDY @ MANOHAR REDDY		
	ABLAPL/3928/2025	MP		921/2025
94	D-ABLAPL/10111/2025	M.MADHUSUDAN REDDY @ MANOHAR REDDY		
	ABLAPL/3931/2025	MP		922/2025
95	D-ABLAPL/10104/2025	M. MADHUSUDAN REDDY @ MANOHAR REDDY		
	ABLAPL/3925/2025	MP		923/2025
96	D-ABLAPL/5310/2020	KUNA BEHERA		
	ABLAPL/5310/2020	MP		924/2025
97	D-MACA/640/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.		
	MACA/640/2020	MP		1151/2025
98	D-MACA/13/2018	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.,CUTTACK	SUBRATISATPATHY	
	MACA/13/2018	MP		1152/2025
99	D-MACA/13111/2025	NATIONAL INSURANCE CO. LTD., CUTTACK	NAYAN BEHARI DAS	
	MACA/ /	MP		1153/2025
100	D-MACA/17336/2025	BHANUMATI DEHURY	SATYABHUSAN DAS	
	MACA/ /	MP		1154/2025
101	D-MACA/23841/2024	NIRMALA SAHOO	BISHNU BRATA SINGH	
	MACA/484/2024	MP		1155/2025
102	D-MACA/17541/2025	ANIMA TOPPO	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1156/2025
103	D-MACA/17541/2025	ANIMA TOPPO	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1157/2025
104	D-MACA/1298/2023	CHOLAMANDALAM, MS GENERAL INSURANCE COMPANY LTD.		
	MACA/1298/2023	MP		1158/2025
105	D-MACA/580/2006	U.I.I.CO.LTD		
	MACA/580/2006	MP		1159/2025
106	D-MACA/13316/2025	THE LEGAL MANAGER, M/S UNITED INDIA INSURANCE CO. LTD., CUTTACK		
	MACA/ /	MP		1160/2025
107	D-MACA/17618/2025	NEW INIDA ASSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		1161/2025
108	D-MACA/17628/2025	MANAGER(LEGAL), SRIRAM GENERAL INSURANCE CO.LTD.,KHURDA		
	MACA/ /	MP		1162/2025
109	D-MACA/17640/2025	M/S. CHOLAMANDALAM GENERL INSURANCE CO.LTD.,BBSR		
	MACA/ /	MP		1163/2025
110	D-MACA/17654/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,BBSR	MJHIMBALA PATI	
	MACA/ /	MP		1164/2025
111	D-CRLMC/12862/2025	URMILA SETHI	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		1188/2025
112	D-CRLMC/17401/2024	RAJESH BHARDWAJ	TRILOCHAN NANDA	
	CRLMC/2272/2024	MP		1189/2025
113	D-CRLMC/4649/2025	RAJESH BHARDWAJ	TRILOCHAN NANDA	
	CRLMC/677/2025	MP		1190/2025
114	D-CRLMC/21117/2024	BAPI@NIHAR RANJAN SWAIN		
	CRLMC/2747/2024	MP		1191/2025
115	D-CRLMC/12904/2025	SRI SRI RADHA MADAN MOHAN GOSALATANDI SRINIBASHA	HANDA SEBASHRAMA, GANJAM	
	CRLMC/ /	MP		1192/2025
116	D-CRLMC/12904/2025	SRI SRI RADHA MADAN MOHAN GOSALATANDI SRINIBASHA	HANDA SEBASHRAMA, GANJAM	
	CRLMC/ /	MP		1193/2025
117	D-CRLMC/12906/2025	BRAJA KISHOR RANA@BRAJA RANA	SURYAKANTA DWIBEDI	
	CRLMC/1604/2025	MP		1194/2025
118	D-CRLMC/12931/2025	SASHI BHUSAN BARIK	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		1195/2025
119	D-CRLMC/5592/2025	BIBHUTIBHUSAN DAS		
	CRLMC/887/2025	MP		1196/2025
120	D-CRLMC/12950/2025	CHANDAN NIKHANDIA	PRABIN DAS	
	CRLMC/ /	MP		1197/2025

121	D-CRLMC/4522/2025 CRLMC/656/2025	LALIT MOHAN DASH MP		1198/2025
122	D-CRLMC/12959/2025 CRLMC/ /	SUSANTA BEHERA MP	SANJAY KUMAR PRADHAN	1199/2025
123	D-CRLMC/12968/2025 CRLMC/ /	GOBINDA DANSENENA @ GOBINDA DANSENENA MP	SNDHARTH DAS	1200/2025
124	D-CRLMC/8898/2025 CRLMC/1225/2025	RAJAKISHOR BARIK MP		1201/2025
125	D-CRLMC/36917/2024 CRLMC/4649/2024	CHIRATAE VENTURES INDIA ADVISORS PRADEE MP	SRI PRAFULLA KUMAR RATH (SR. ADV),ARYA TRIPATHY ,NAVNEET	1202/2025
126	D-CRLA/10109/2025 CRLA/416/2025	SANJEEV KUMAR MP	RAKESH KUMAR DAS	1202/2025
127	D-CRLMC/519/2025 CRLMC/91/2025	DEEP VARMA MP		1203/2025
128	D-CRLA/10109/2025 CRLA/416/2025	SANJEEV KUMAR MP	RAKESH KUMAR DAS	1203/2025
129	D-CRLA/31908/2024 CRLA/1188/2024	PRATAP PATTNAIK MP	SARATHI JYOTI MOHANTY	1204/2025
130	D-CRLMC/12986/2025 CRLMC/ /	SABITA PRADHAN51 MP	SANTOSH KUMAR DWIVEDY	1204/2025
131	D-CRLA/12235/2025 CRLA/ /	SOMANATH JANKA MP	RAMESH MAHARANA	1205/2025
132	D-CRLMC/37013/2024 CRLMC/4665/2024	KAILASH NATH MP	MR. BUDDHADEV ROUTRAY, ARYA TRIPATHY, N.DADHICHI, A.KAR	1205/2025
133	D-CRLA/12866/2025 CRLA/ /	BHAGABAN PRADHAN MP	DASARATHI DASH	1206/2025
134	D-CRLMC/36937/2024 CRLMC/4659/2024	SUDHIR SETHI MP	SRI PRAFULLA KUMAR RATH (SR. ADV),ARYA TRIPATHY ,NAVNEET	1206/2025
135	D-CRLMC/38270/2024 CRLMC/4813/2024	JITENDRA JAGADEV MP	MR. PRAFULLA KUMAR RATH, ARYA TRIPATHY, N. DADHICHI, A.KA	1207/2025
136	D-CRLA/12866/2025 CRLA/ /	BHAGABAN PRADHAN MP	DASARATHI DASH	1207/2025
137	D-CRLMC/37400/2024 CRLMC/4708/2024	SULABH ARYA MP	PRAFULLA KUMAR RATH(SENIOR ADVOCATE),ARYA TRIPATHY ,NA	1208/2025
138	D-CRLA/12840/2025 CRLA/ /	AJIT KUMAR PARIDA @ LUCKY MP	MANOJ PANIGRAHI	1208/2025
139	D-CRLA/2/2017 CRLA/2/2017	NAGESH NAYAK MP	M/S. SONITA BISWAL,M.M.SWAIN,H.MOHANTY,K.SUTTAR.	1209/2025
140	D-CRLMC/12926/2025 CRLMC/ /	BIKRAM ROUL @ BIKU MP	ANUGRAHA NARAYAN SAMANTRAY	1209/2025
141	D-CRLA/12917/2025 CRLA/ /	MANTU SETHY MP	DEEPAK KU SAHOO	1210/2025
142	D-CRLMC/13019/2025 CRLMC/ /	PABITRA KUMAR BANERJEE MP	MONOMOY BASU	1210/2025
143	D-CRLMC/7366/2025 CRLMC/1081/2025	SUBRAT NAYAK MP	Anupam Dash	1211/2025
144	D-CRLA/12917/2025 CRLA/ /	MANTU SETHY MP	DEEPAK KU SAHOO	1211/2025
145	D-CRLA/12922/2025 CRLA/ /	KKISHANTA SENSETH @ NAYAK MP	MAHES DAS	1212/2025
146	D-CRLMC/13090/2025 CRLMC/ /	BANSHIDHARA SAHU MP	BIJAYA KUMAR RAGADA	1212/2025
147	D-CRLA/1242/2023 CRLA/1242/2023	BANAMBAR NAIK@NAHAK MP	BIJAYA KUMAR SAHOO	1213/2025
148	D-CRLMC/13093/2025 CRLMC/ /	NIRMALYA GURU MP	MANOJ VERMA	1213/2025
149	D-CRLA/12928/2025 CRLA/ /	PARESH KUMAR BARIK @ PARESH BARIK MP	RARTHA SARATHI DAS	1214/2025
150	D-CRLA/12928/2025 CRLA/ /	PARESH KUMAR BARIK @ PARESH BARIK MP	RARTHA SARATHI DAS	1215/2025
151	D-CRLA/818/2018 CRLA/818/2018	SUKA GUYA MP	CHITTA RANJAN SAHU	1216/2025
152	D-CRLA/12975/2025	NABAKISHORE NAYAK	KAUSTUVA MOHANTY	

	CRLA/ /	MP		1217/2025
153	D-CRLA/12975/2025	NABAKISHORE NAYAK	KAUSTUVA MOHANTY	
	CRLA/ /	MP		1218/2025
154	D-CRLA/5/2012	INDA@INDRAMANI	M/S.ANIRUDHA DAS, ASHWINI KUMAR DAS	
	CRLA/5/2012	MP		1219/2025
155	D-CRLA/13072/2025	DATYA NAIK @ FAKIRA NAIK	KABIRAJ PRADHAN	
	CRLA/ /	MP		1220/2025
156	D-CRLA/13072/2025	DATYA NAIK @ FAKIRA NAIK	KABIRAJ PRADHAN	
	CRLA/ /	MP		1221/2025
157	D-CRLA/13114/2025	KUNA @ RABINDRA PRADHAN	LAMBODAR ACHARI	
	CRLA/ /	MP		1222/2025
158	D-CRLA/13114/2025	KUNA @ RABINDRA PRADHAN	LAMBODAR ACHARI	
	CRLA/ /	MP		1223/2025
159	D-CRLA/13114/2025	KUNA @ RABINDRA PRADHAN	LAMBODAR ACHARI	
	CRLA/ /	MP		1224/2025
160	D-WA/17382/2025	RASHMI RANJAN ROUT	SIDHARTHA MISHRA	
	WA/ /	MP		2230/2025
161	D-WA/14046/2025	PEETABAS BEHERA	JUDHISTHIR SAHOO	
	WA/ /	MP		2231/2025
162	D-WA/17423/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		2232/2025
163	D-WA/17423/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		2233/2025
164	D-WA/17427/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		2234/2025
165	D-WA/17427/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		2235/2025
166	D-WA/17429/2025	STATE OF ODISHA	SUMAN PATTNAIK,A.G.A	
	WA/ /	MP		2236/2025
167	D-WA/17429/2025	STATE OF ODISHA	SUMAN PATTNAIK,A.G.A	
	WA/ /	MP		2237/2025
168	D-WA/17429/2025	STATE OF ODISHA	SUMAN PATTNAIK,A.G.A	
	WA/ /	MP		2238/2025
169	D-WA/17488/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2239/2025
170	D-WA/17488/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2240/2025
171	D-WA/17489/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2241/2025
172	D-WA/17489/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2242/2025
173	D-WA/17554/2025	M/S BLUELINE RESORTS PVT. LTD.,KHURDA	DIJIT PAL	
	WA/ /	MP		2243/2025
174	D-WA/17575/2025	KABITA NAYAK	NIRANJAN LENKA	
	WA/ /	MP		2244/2025
175	D-WA/17534/2025	NIRANJAN NAYAK	MANAS PATI	
	WA/ /	MP		2245/2025
176	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		2246/2025
177	D-WA/17535/2025	MEMBER BOARD OF REVENUE,ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		2247/2025
178	D-WA/17535/2025	MEMBER BOARD OF REVENUE,ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		2248/2025
179	D-WA/17535/2025	MEMBER BOARD OF REVENUE,ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		2249/2025
180	D-WA/17667/2025	NARENDRA MAJHI	SURYAKANTA DASH	
	WA/ /	MP		2250/2025
181	D-WA/17672/2025	SUKANTI JENA	LALATENDU SAMANTARAY	
	WA/ /	MP		2251/2025
182	D-WA/17690/2025	KIRAN PARIJATAK ENCLAVE APARTMENT	OWNERS WELFARE SOCIETY,CUTTACK	
	WA/ /	MP		2252/2025
183	D-WA/17690/2025	KIRAN PARIJATAK ENCLAVE APARTMENT	OWNERS WELFARE SOCIETY,CUTTACK	
	WA/ /	MP		2253/2025

184	D-WA/17695/2025 WA/ /	THE KIRAN PARIJATAK ENCLAVE APARTMENT MP	MINTRA SARKAR WELFARE SOCIETY, CUTTACK	2254/2025
185	D-WA/17695/2025 WA/ /	THE KIRAN PARIJATAK ENCLAVE APARTMENT MP	MINTRA SARKAR WELFARE SOCIETY, CUTTACK	2255/2025
186	D-WA/17695/2025 WA/ /	THE KIRAN PARIJATAK ENCLAVE APARTMENT MP	MINTRA SARKAR WELFARE SOCIETY, CUTTACK	2256/2025
187	D-WP(C)/17293/2025 WP(C)/11711/2025	RAJENDRA KANHAR MP	SUBHASREE MOHANTY	7126/2025
188	D-WP(C)/17297/2025 WP(C)/ /	M/S LAXSAN ASSOCIATES MP	DEBENDRA MOHANTA	7127/2025
189	D-WP(C)/17298/2025 WP(C)/ /	SIDHESWAR PRADHAN MP	PRASHANTA KUMAR NAYAK	7128/2025
190	D-WP(C)/17305/2025 WP(C)/ /	KAMAKHYA PRASAD MAHANAND MP	BHARAT BHUSAN ROUSTRAY	7129/2025
191	D-WP(C)/17306/2025 WP(C)/11684/2025	GOVIND PRASAD CHHAPADIA MP	SOUMYA MISHRA	7130/2025
192	D-WP(C)/17308/2025 WP(C)/ /	SEBASISH NAYAK MP	SRIKAR KUMAR RATH	7131/2025
193	D-WP(C)/17313/2025 WP(C)/11814/2025	BASANT KUMAR NAYAK MP	SRIKAR KUMAR RATH	7132/2025
194	D-WP(C)/17311/2025 WP(C)/11811/2025	ARJUN KUMAR PATI MP	SRIKAR KUMAR RATH	7133/2025
195	D-WP(C)/17316/2025 WP(C)/11816/2025	PABITRA KUMAR BISWAL MP	SRIKAR KUMAR RATH	7134/2025
196	D-WP(C)/17320/2025 WP(C)/11795/2025	RABINDRA BISWAL MP	SRIKAR KUMAR RATH	7135/2025
197	D-WP(C)/17321/2025 WP(C)/ /	AJAYA KUMAR KAR MP	SRIKAR KUMAR RATH	7136/2025
198	D-WP(C)/17325/2025 WP(C)/11675/2025	RABINDRA NATH GIRI MP	SUSHANTA KUMAR MISHRA	7137/2025
199	D-WP(C)/15810/2025 WP(C)/10670/2025	PRAKASH KUMAR RATH MP	RAJJEET ROY	7138/2025
200	D-WP(C)/17326/2025 WP(C)/ /	AYODHYA NATH SUBUDHI MP	SRIKAR KUMAR RATH	7139/2025
201	D-WP(C)/17327/2025 WP(C)/11678/2025	SUSANTA KUMAR PATRA MP	SUSHANTA KUMAR MISHRA	7140/2025
202	D-WP(C)/17330/2025 WP(C)/11688/2025	PRADEEP KUMAR JENA MP	SUSHANTA KUMAR MISHRA	7141/2025
203	D-WP(C)/17331/2025 WP(C)/ /	SENSA CORE MEDICAL INSTRUMENTATION MP	SRIKAR KUMAR RATH	7142/2025
204	D-WP(C)/17333/2025 WP(C)/11694/2025	HARI CHARAN BEHERA MP	SUSHANTA KUMAR MISHRA	7143/2025
205	D-WP(C)/17334/2025 WP(C)/ /	SAILABALA RAUT MP	RAJENDRA KUMAR PRADHAN	7144/2025
206	D-WP(C)/17335/2025 WP(C)/ /	BHARAT CHANDRA PATRA MP	SRIKAR KUMAR RATH	7145/2025
207	D-WP(C)/3398/2025 WP(C)/3160/2025	DR. TAPAN KUMAR PRADHAN MP	DR. TAPAN KUMAR PRADHAN(IN PERSON)	7146/2025
208	D-WP(C)/17338/2025 WP(C)/ /	TAPAS TARAI MP	SRIKAR KUMAR RATH	7147/2025
209	D-WP(C)/17339/2025 WP(C)/ /	RAMESH BARIK MP	SRIKAR KUMAR RATH	7148/2025
210	D-WP(C)/17341/2025 WP(C)/ /	LAXMAN MAJHI MP	SRIKAR KUMAR RATH	7149/2025
211	D-WP(C)/17342/2025 WP(C)/ /	JITENDRA BISWAL MP	SRIKAR KUMAR RATH	7150/2025
212	D-WP(C)/17344/2025 WP(C)/ /	PRAFULLA KUMAR SUTAR MP	SRIKAR KUMAR RATH	7151/2025
213	D-WP(C)/17345/2025 WP(C)/ /	PRADEEP MAJHI MP	SRIKAR KUMAR RATH	7152/2025
214	D-WP(C)/17346/2025 WP(C)/ /	SEBASISH JENA MP	ARUN KUMAR PATRA	7153/2025
215	D-WP(C)/17347/2025	SANATAN NAYAK	SRIKAR KUMAR RATH	

	WP(C)/ /	MP		7154/2025
216	D-WP(C)/17349/2025	HARIHAR ROUT	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		7155/2025
217	D-WP(C)/17350/2025	BHAGIRATHI BARIK	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		7156/2025
218	D-WP(C)/17352/2025	SUBRAT KUMAR BEHERA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		7157/2025
219	D-WP(C)/17353/2025	BIJAY MAJHI	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		7158/2025
220	D-WP(C)/17356/2025	MANORANJAN DAS	SRIKAR KUMAR RATH	
	WP(C)/11813/2025	MP		7159/2025
221	D-WP(C)/17357/2025	ACHYUTANANDA DASH	MANOJA KUMAR KHUNTIA	
	WP(C)/11769/2025	MP		7160/2025
222	D-WP(C)/11071/2025	SUBHASINI JENA		7161/2025
	WP(C)/7880/2025	MP		7161/2025
223	D-WP(C)/17359/2025	NABAKISHOR ROUT	SRIKAR KUMAR RATH	
	WP(C)/11815/2025	MP		7162/2025
224	D-WP(C)/13426/2025	RANJIT KUMAR MOHAKHUD	NEELAKANTHA PANDA	
	WP(C)/10067/2025	MP		7163/2025
225	D-WP(C)/17362/2025	PRABHUTI SUTAR	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		7164/2025
226	D-WP(C)/10246/2025	HEMA BHAINSA @ HEMABATI BHAINSA		7165/2025
	WP(C)/7980/2025	MP		7165/2025
227	D-WP(C)/17300/2025	SAROJ KUMAR PRADHAN	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		7166/2025
228	D-WP(C)/17364/2025	RANGADHAR NAYAK	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		7167/2025
229	D-WP(C)/17367/2025	NIRANJAN SINGH	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		7168/2025
230	D-WP(C)/17366/2025	BISWARAJ HARICHANDAN	GYANA RANJAN SETHI	
	WP(C)/11751/2025	MP		7169/2025
231	D-WP(C)/17368/2025	EXECUTIVE ENGINEER, BHADRAK SOUTH ELECTRIC DIVISION, NANUGANJ, BALASORE		7170/2025
	WP(C)/ /	MP		7170/2025
232	D-WP(C)/8497/2025	NABAKISHORE RANA	BHABANI SHANKAR RAYAGURU	
	WP(C)/6636/2025	MP		7171/2025
233	D-WP(C)/17369/2025	BIKASH PRADHAN	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		7172/2025
234	D-WP(C)/44781/2024	GANESWAR SAHOO		7173/2025
	WP(C)/28327/2024	MP		7173/2025
235	D-WP(C)/17377/2025	MITALI MADHUMITA MALLICK	SIDDHARTHA SAMAL	
	WP(C)/ /	MP		7174/2025
236	D-WP(C)/38513/2024	ANANDIKA MOHANTY	PRASANTA KUMAR SATAPATHY	
	WP(C)/23116/2024	MP		7175/2025
237	D-WP(C)/17379/2025	THE J.E. (ELECTRICAL) NO-1,TPNODL, BHADRAK	KUMAR MAHARANA	
	WP(C)/ /	MP		7176/2025
238	D-WP(C)/17385/2025	KIRTAN MAHALIK	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		7177/2025
239	D-WP(C)/17386/2025	PITABAS KAMAR	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		7178/2025
240	D-WP(C)/33473/2024	PARADIP PORT AUTHORITY, PARADIP PORT	TRIPATHI TAKASH DHAL	
	WP(C)/22016/2024	MP		7179/2025
241	D-WP(C)/8311/2025	GAJENDRA NAYAK	LALIT KUMAR MAHARANA	
	WP(C)/6156/2025	MP		7180/2025
242	D-WP(C)/10175/2025	PURNA CHANDRA BARIK	LALIT KUMAR MAHARANA	
	WP(C)/7347/2025	MP		7181/2025
243	D-WP(C)/17389/2025	BIBINDRA KHILARI	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		7182/2025
244	D-WP(C)/17304/2025	RAJKISHORE NAYAK	SAMARENDRA BEURA	
	WP(C)/ /	MP		7183/2025
245	D-WP(C)/17393/2025	RAMAKANTA BALA	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		7184/2025
246	D-WP(C)/17392/2025	KISHORE KUMAR CHOUDHURY	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		7185/2025

247	D-WP(C)/17396/2025 WP(C)/11740/2025	NIRANJAN PARIDA MP	LAXMIKANTA MOHANTY	7186/2025
248	D-WP(C)/17403/2025 WP(C)/ /	DHIRENDRA BISWAL MP	PRASANTA KUMAR SATAPATHY	7187/2025
249	D-WP(C)/17405/2025 WP(C)/11759/2025	SOUMYAJIT CHAMPATI MP	BISWAJIT NAYAK	7188/2025
250	D-WP(C)/17406/2025 WP(C)/11804/2025	MUKTIRANI SAMANTA MP	AKSHAYA KUMAR JENA	7189/2025
251	D-WP(C)/37327/2024 WP(C)/22162/2024	ADWAITA PRASAD SAHOO MP	SANTOSH KUMAR PATTANAİK	7190/2025
252	D-WP(C)/17408/2025 WP(C)/ /	CHANDRA GUPTA SAHU MP	BHAWANI SANKAR PANIGRAHI	7191/2025
253	D-WP(C)/17410/2025 WP(C)/ /	JYOTSNAMAYEE RATH MP	BHAWANI SANKAR PANIGRAHI	7192/2025
254	D-WP(C)/17412/2025 WP(C)/11805/2025	SRIKHETRA TRUCK OWNERS ASSOCIATION MP	ANANIRANJAN PRADHAN	7193/2025
255	D-WP(C)/49801/2024 WP(C)/30185/2024	PURNA CHANDRA MAHANTA MP	SIDHESWAR MALLIK	7194/2025
256	D-WP(C)/49801/2024 WP(C)/30185/2024	PURNA CHANDRA MAHANTA MP	SIDHESWAR MALLIK	7195/2025
257	D-WP(C)/44253/2024 WP(C)/25927/2024	JAI PRAKASH VERMA MP	SUKANTA KUMAR DALAI	7196/2025
258	D-WP(C)/17208/2025 WP(C)/ /	MANASI LENKA MP	RITURANJAN CHHOTARAY	7197/2025
259	D-WP(C)/9701/2023 WP(C)/9701/2023	ARUN KUMAR DAS MP	NIHAL RATH	7198/2025
260	D-WP(C)/17315/2025 WP(C)/ /	TARUNA RANJAN NAYAK MP	BIDYADHAR MANSING	7199/2025
261	D-WP(C)/17421/2025 WP(C)/ /	NARAYANA CHAKRA MP	SAROJA KANTA SAMAL	7200/2025
262	D-WP(C)/17422/2025 WP(C)/ /	SK. SAFIULLAH MP	ASHOK KUMAR BEHERA	7201/2025
263	D-WP(C)/11696/2025 WP(C)/9145/2025	SWARANALATA SAMAL MP		7202/2025
264	D-WP(C)/17433/2025 WP(C)/11776/2025	NIRANJAN PANIGRAHI MP	PRAVAT KUMAR MUDULI	7203/2025
265	D-WP(C)/17435/2025 WP(C)/ /	MAA KAMALA SHG, KHUARD, BALASORE MP	SATYAJIT MOHAPATRA (2)	7204/2025
266	D-WP(C)/17444/2025 WP(C)/ /	BHASKAR PUTY, MAYURBHANJ MP	ASHOK KUMAR MOHANTY	7205/2025
267	D-WP(C)/449/2025 WP(C)/892/2025	GADADHAR PANDA MP	KALI PRASAD NANDA	7206/2025
268	D-WP(C)/17446/2025 WP(C)/ /	ANTARYAMI BALIARSINGH MP	TIRTH KUMAR SAHU	7207/2025
269	D-WP(C)/17420/2025 WP(C)/ /	CHINMAYA KUMAR SWAIN MP	SRINIVAS MOHANTY	7208/2025
270	D-WP(C)/17449/2025 WP(C)/ /	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD., MP	JAWAHARLAL NEHRU MARG, BBSR	7209/2025
271	D-WP(C)/14496/2025 WP(C)/10275/2025	KISHORE KUMAR AGRAWAL MP	MAHESWAR MOHANTY	7210/2025
272	D-WP(C)/17457/2025 WP(C)/ /	SRI JAGANNATH JEW THAKUR, BHADRAKALAJATI MP	KISHORE MOHANTY	7211/2025
273	D-WP(C)/17460/2025 WP(C)/ /	AKHIL MOHAN BEHERA MP	SASWATI MOHAPATRA	7212/2025
274	D-WP(C)/17462/2025 WP(C)/ /	TIKILI SUNDARAY MP	TANMAY MISHRA	7213/2025
275	D-WP(C)/17461/2025 WP(C)/11803/2025	SUSANTA KUMAR NAYAK MP	SAMIR KUMAR MISHRA	7214/2025
276	D-WP(C)/17464/2025 WP(C)/ /	GEETA GARADIA MP	RAMDAS ACHARY	7215/2025
277	D-WP(C)/5802/2017 WP(C)/5802/2017	RAMAKANTA DASH MP	M/S.ASHOK KU.PANIGRAHI	7216/2025
278	D-WP(C)/5802/2017	RAMAKANTA DASH	M/S.ASHOK KU.PANIGRAHI	

	WP(C)/5802/2017	MP		7217/2025
279	D-WP(C)/17478/2025 WP(C)/ /	M/S. JAGANNATH CONSTRUCTION, BBSR KAUSHAL HUSSAIN MP		7218/2025
280	D-WP(C)/1580/2023 WP(C)/1580/2023	SANATAN BEHERA MP	KISHORE KUMAR JENA	7219/2025
281	D-WP(C)/17487/2025 WP(C)/11747/2025	M/S.SAI MULTISPECIALITY HOSPITAL, NISER, NIHOAH, CUTTACK MP		7220/2025
282	D-WP(C)/17437/2025 WP(C)/ /	SATYABRATA JENA MP	PRABODHA CHANDRA NAYAK	7221/2025
283	D-WP(C)/17492/2025 WP(C)/ /	RAJKUMAR JENA MP	AMITABH MISHRA	7222/2025
284	D-WP(C)/17494/2025 WP(C)/ /	M/S. NEW LAXMI STEEL AND POWER PVT.LTD., BBSR SAHOO MP		7223/2025
285	D-WP(C)/5957/2025 WP(C)/4472/2025	PRADEEP KUMAR BEHERA MP	UPENDRA KUMAR SAMAL	7224/2025
286	D-WP(C)/11449/2025 WP(C)/8396/2025	ABHINNA CONSTRUCTIONS PVT. LTD., BBSR BDM, MASANNA SARANGI MP		7225/2025
287	D-WP(C)/11454/2025 WP(C)/8395/2025	G.D.MINING PVT.LTD., KOLKATA MP	SARADA PRASANNA SARANGI	7226/2025
288	D-WP(C)/53920/2024 WP(C)/33018/2024	KAMAL KU. NAIK MP	SARADA PRASAD DASH	7227/2025
289	D-WP(C)/17495/2025 WP(C)/ /	SUNITA BEHERA MP	AMITABH MISHRA	7228/2025
290	D-WP(C)/17504/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECTRICAL) ELECTRICAL DIVISION, TRIPALIBI, NUAPADA MP		7229/2025
291	D-WP(C)/17511/2025 WP(C)/11798/2025	SWATI NAYAK MP	PRATIK DASH	7230/2025
292	D-WP(C)/39288/2024 WP(C)/26807/2024	BASANTI NAYAK MP		7231/2025
293	D-WP(C)/17517/2025 WP(C)/ /	JAYANTI NAYAK MP	BISWABIHARI MOHANTY	7232/2025
294	D-WP(C)/17521/2025 WP(C)/ /	DR. SUMAN KUMARI JOSHI MP	BISWABIHARI MOHANTY	7233/2025
295	D-WP(C)/17520/2025 WP(C)/ /	M/S. SMICO ALLOYS, JAMSHEDPUR, JHARHATI BHUSAN PANDA MP		7234/2025
296	D-WP(C)/45648/2024 WP(C)/28703/2024	BIKRAM PARIDA MP	SWAPNA KUMAR OJHA	7235/2025
297	D-WP(C)/17530/2025 WP(C)/ /	SURESH CHANDRA SAHOO MP	MANAS KUMAR CHAND	7236/2025
298	D-WP(C)/17443/2025 WP(C)/ /	SUNITA DEVI MP	Krishna Chandra Sahu	7237/2025
299	D-WP(C)/17520/2025 WP(C)/ /	M/S. SMICO ALLOYS, JAMSHEDPUR, JHARHATI BHUSAN PANDA MP		7238/2025
300	D-WP(C)/17542/2025 WP(C)/ /	PADMALOCHAN HEMBRAM MP	AMITABH MISHRA	7239/2025
301	D-WP(C)/26154/2022 WP(C)/26154/2022	UNION OF INDIA MP	SUDHIR KUMAR PATRA, S.C.(I.A. AND A.D.)	7240/2025
302	D-WP(C)/17547/2025 WP(C)/ /	M/S. JYOTI RESTAURANT, JAGANNATHPUR, KUSHAK, NANDAMURU MP		7241/2025
303	D-WP(C)/17551/2025 WP(C)/11817/2025	SANJAY KUMAR ROUT MP	SOMA PATNAIK	7242/2025
304	D-WP(C)/17556/2025 WP(C)/ /	KATARAPADA GRAMPANCHAYAT, CUTTACK MP	SUDHIR KUMAR PATRA	7243/2025
305	D-WP(C)/48170/2024 WP(C)/31966/2024	KALPANA SAHOO MP	TUSAR KANTI PRAHARAJ	7244/2025
306	D-WP(C)/17525/2025 WP(C)/ /	MADHU DHANGADAMAJHI MP	MANORANJAN PADHY	7245/2025
307	D-WP(C)/17562/2025 WP(C)/ /	M/S. SUSANTA KUMAR SAHOO, ROURKELA MP	CHITTA RANAJAN DAS	7246/2025
308	D-WP(C)/49432/2024 WP(C)/30045/2024	HEMANGIRI PANIGRAHI MP	HARIKRUSHNA PANIGRAHI	7247/2025
309	D-WP(C)/17565/2025 WP(C)/ /	CHILIKURI SWATI MP	MANAS RANJAN NAYAK	7248/2025

310	D-WP(C)/17564/2025 WP(C)/ /	RATAN MODI MP	BHABANI PRASAD MOHANTY	7249/2025
311	D-WP(C)/45182/2024 WP(C)/26979/2024	D.KAMESWAR RAJU MP		7250/2025
312	D-WP(C)/45178/2024 WP(C)/27128/2024	ADWATA KUMAR SAMANTARAY MP		7251/2025
313	D-WP(C)/17568/2025 WP(C)/ /	ASHOK KUMAR KHANDA MP	SUKANTA KUMAR MISHRA	7252/2025
314	D-WP(C)/45180/2024 WP(C)/27135/2024	MAHESH PRASAD DALAL MP		7253/2025
315	D-WP(C)/37569/2024 WP(C)/21990/2024	RAMESH CHANDRA ROUT MP		7254/2025
316	D-WP(C)/46812/2024 WP(C)/28246/2024	ALEKHA PRASAD MOHANTY MP		7255/2025
317	D-WP(C)/17529/2025 WP(C)/ /	KISHORE CHANDRA SWAIN MP	BISWARANJAN DALAI	7256/2025
318	D-WP(C)/38900/2024 WP(C)/22936/2024	BIJAY KUMAR DASH MP		7257/2025
319	D-WP(C)/52911/2024 WP(C)/32289/2024	SNEHALATA SAHOO MP	PRASANT KUMAR KHUNTIA	7258/2025
320	D-WP(C)/31471/2023 WP(C)/31471/2023	AKSHAYA KUMAR MOHAPATRA MP	SATYABRATA SATAPATHY	7259/2025
321	D-WP(C)/17579/2025 WP(C)/ /	RATAN MODI MP	BHABANI PRASAD MOHANTY	7260/2025
322	D-WP(C)/17578/2025 WP(C)/ /	AJIT DASH MP	SIDHARTHA MISHRA	7261/2025
323	D-WP(C)/30974/2023 WP(C)/30974/2023	BHASKAR CHANDRA SAHOO MP	BANSHIDHAR SATAPATHY	7262/2025
324	D-WP(C)/32201/2023 WP(C)/32201/2023	PURNA CHANDRA DASH MP	BANSHIDHAR SATAPATHY	7263/2025
325	D-WP(C)/31468/2023 WP(C)/31468/2023	BIJAYA KUMAR CHOUDHURY MP	BANSHIDHAR SATAPATHY	7264/2025
326	D-WP(C)/42947/2024 WP(C)/25894/2024	PRASHANT KUMAR SAHOO MP	BANSHIDHAR SATAPATHY	7265/2025
327	D-WP(C)/32205/2023 WP(C)/32205/2023	MANAGOBINDA DASH MP	BANSHIDHAR SATAPATHY	7266/2025
328	D-WP(C)/17581/2025 WP(C)/ /	M/S. TTIPL- GEW(JV), KENDRAPARA MP	SUBASH CHANDRA SAHOO	7267/2025
329	D-WP(C)/31476/2023 WP(C)/31476/2023	JANAKI PRADHAN MP	BANSHIDHAR SATAPATHY	7268/2025
330	D-WP(C)/32199/2023 WP(C)/32199/2023	DEBENDRANATH PRADHAN MP	BANSHIDHAR SATAPATHY	7269/2025
331	D-WP(C)/17584/2025 WP(C)/ /	UPENDRA KUMAR MAJHI MP	NIHAL RATH	7270/2025
332	D-WP(C)/17581/2025 WP(C)/ /	M/S. TTIPL- GEW(JV), KENDRAPARA MP	SUBASH CHANDRA SAHOO	7271/2025
333	D-WP(C)/17566/2025 WP(C)/ /	CHANDRASEKHAR SAHOO MP	SUSANTA KUMAR BARAL	7272/2025
334	D-WP(C)/17592/2025 WP(C)/ /	SANJUKTA PRADHAN MP	PRONoy MOHANTY	7273/2025
335	D-WP(C)/17596/2025 WP(C)/ /	NILAKANTHA MOHANTA MP	SURAJ MOHANTY	7274/2025
336	D-WP(C)/17595/2025 WP(C)/ /	M/S. SMICO ALLOYS, JHARKHAND MP	BIBHUTI BHUSAN PANDA	7275/2025
337	D-WP(C)/17595/2025 WP(C)/ /	M/S. SMICO ALLOYS, JHARKHAND MP	BIBHUTI BHUSAN PANDA	7276/2025
338	D-WP(C)/17567/2025 WP(C)/ /	ANUPAMA NATH MP	PANCHANAN PANIGRAHI	7277/2025
339	D-WP(C)/11681/2024 WP(C)/6643/2024	SUNIL KUMAR MOHANTY MP	NIHAL RATH	7278/2025
340	D-WP(C)/17604/2025 WP(C)/ /	BISWANATH PRADHAN MP	MANOJ KUMAR PANDA	7279/2025
341	D-WP(C)/17609/2025	PRIVATE BUS OWNERS ASSOCIATION, KENDRAPARA	VENKATKRISHNA RAO	

	WP(C)/ /	MP		7280/2025
342	D-WP(C)/17570/2025	D. LOKESWAR RAO	TARINEE PRASAD TRIPATHY	
	WP(C)/ /	MP		7281/2025
343	D-WP(C)/17616/2025	RAMA CHANDRA PANDA	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		7282/2025
344	D-WP(C)/22099/2023	KATHIA DEHURY	BICHITRA NARAYANA SATAPATHY	
	WP(C)/22099/2023	MP		7283/2025
345	D-WP(C)/17621/2025	M/S. ARUN UDYOG. JAJPUR	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		7284/2025
346	D-WP(C)/12737/2025	NANDINI MEHER	TRILOCHAN NANDA, PRAJNA SARITA MOHANTY	
	WP(C)/9242/2025	MP		7285/2025
347	D-WP(C)/17629/2025	HARINARAYAN NANDA	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		7286/2025
348	D-WP(C)/17630/2025	M/S BVG INDIA LIMITED, MAHARASTRA	SATYA SINDHU KASHYAP	
	WP(C)/ /	MP		7287/2025
349	D-WP(C)/4986/2025	JOGESWAR BALIARSINGH	SUBHENDU KAR	
	WP(C)/3967/2025	MP		7288/2025
350	D-WP(C)/17631/2025	SAMEER KUMAR ROUT	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		7289/2025
351	D-WP(C)/17636/2025	M/S. INDUSTRIAL TRAINING CENTRE, JHARKHAND	CHANDAN NAMTOAR	
	WP(C)/ /	MP		7290/2025
352	D-WP(C)/17583/2025	ARCON PROJECT PVT LTD	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		7291/2025
353	D-WP(C)/17588/2025	JYOSTNAMAYEE NATH	DOLAGOBINDA MOHAPATRA	
	WP(C)/ /	MP		7292/2025
354	D-WP(C)/17638/2025	DIBYAJEEBAN BASANTARA	SOURAV DAS	
	WP(C)/ /	MP		7293/2025
355	D-WP(C)/2699/2024	BASUDEV PANIGRAHI	KOUSIK ANANDA GURU	
	WP(C)/4141/2024	MP		7294/2025
356	D-WP(C)/17647/2025	BATAKRUSHNA MOHANTY	SURESH CHANDRA DASH	
	WP(C)/ /	MP		7295/2025
357	D-WP(C)/2699/2024	BASUDEV PANIGRAHI	KOUSIK ANANDA GURU	
	WP(C)/4141/2024	MP		7296/2025
358	D-WP(C)/27283/2023	JBS ROYAL TOUCH INDIA PVT. LTD, BBSR	SAIBRATA RATH	
	WP(C)/27283/2023	MP		7297/2025
359	D-WP(C)/27283/2023	JBS ROYAL TOUCH INDIA PVT. LTD, BBSR	SAIBRATA RATH	
	WP(C)/27283/2023	MP		7298/2025
360	D-WP(C)/49313/2024	PRASANTA KUMAR DWIBEDY	BAIBASWATA PANIGRAHI	
	WP(C)/29825/2024	MP		7299/2025
361	D-WP(C)/17586/2025	M/S SAILESH CHANDRA MOHANTY	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		7300/2025
362	D-WP(C)/2665/2024	BASUDEV PANIGRAHI	KOUSIK ANANDA GURU	
	WP(C)/3973/2024	MP		7301/2025
363	D-WP(C)/2665/2024	BASUDEV PANIGRAHI	KOUSIK ANANDA GURU	
	WP(C)/3973/2024	MP		7302/2025
364	D-WP(C)/17587/2025	JYOSTNAMAYEE NATH	DOLAGOBINDA MOHAPATRA	
	WP(C)/ /	MP		7303/2025
365	D-WP(C)/17674/2025	DHARITRI SAHOO	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		7304/2025
366	D-WP(C)/17677/2025	M/S. EVOS BUILDCON PVT. LTD., BBSR	SAIBRATA RATH	
	WP(C)/ /	MP		7305/2025
367	D-WP(C)/17682/2025	BHAGABAN MANDAL	SUBHADUTTA ROURAY	
	WP(C)/ /	MP		7306/2025
368	D-WP(C)/17692/2025	JUDHISTHIR BADATYA	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		7307/2025
369	D-WP(C)/17693/2025	ROJALINE DAS	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		7308/2025